



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday, 13th August 2018 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018 (RELATING  
TO DIVISION BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED MR. H NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
<b><u>ADMISSION</u></b>				
2	WA/49/2016 NOT BY HON. M.R.PATHAK, J & HON. S.SHYAM, J (1 WEEK)	SMT JULEKHA WAHIDA AHMED <b>Versus</b> THE STATE OF ASSAM and 13 ORS	MR. K M HALOI MS.S AHMED LEGAL SERVICE COMITTEE MRS.S P HUSSAIN	MR.B D DAS(R- 5,6,7&9)(R-8) GA, ASSAM MR.H K SARMA(R- 5,6,7&9)(R-8)(R-13) MRS R DEKA (R MR.P J SAIKIA R- 11 MR.M K SARMA(R-12) MS.R DEKA(R5&6)(R-8) MR.U K DAS(R-12) MS.M KECHII(R- 11) MS.S G BARUAH(R7,9 &13) MS. R DEKA MR D THAOSEN(R10) SC, SECONDARY EDUCATION MRS.B D SARMA(R-12)
3	PIL/46/2018 FIXED	SIDDHARTHA SHANKAR DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S S DEY( PETITIONER IN PERSON)	GA, ASSAM SC, HEALTH
4	WA/109/2018 FIXED	ABDUL KADIR MAZUMDER <b>Versus</b> OIL AND NATURAL GAS CORPORATION AND 4 ORS	MR. N DHAR MS. S DASGUPTA	MR G N SAHEWALLA MS. S SENAPATI MR. P DEKA
5	WA/172/2018 FIXED	SRI LAKHYAJIT SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M CHOUDHURY MR G BOKALIAL MR. S BORTHAKUR	GA, ASSAM MR. S BANIK (R6) MR K K GHOSH (R6)

6	WA/205/2018 NOT BY HON. U.BHUYAN, J (2 WEEKS)	THE STATE OF ASSAM <b>Versus</b> SRI BHUPEN CH. GOSWAMI and 48 ORS	MR. H RAHMAN MR. R K D CHOUDHURY MR. S BARUAH MS.D DUTTA ADDL. SR. GA, ASSAM ADDL. AG, ASSAM	MR. T J MAHANTA MR. A ACHARYA MR P MAHANTA MR S HAZARIKA MR. A BORA MR. R B GOHAIN
	<b>WITH</b> I.A.(Civil)/39/2018 <b>in</b> WA/205/2018	THE STATE OF ASSAM <b>Versus</b> BHUPEN CH. GOSWAMI	MS. R B BORA	MR. A ACHARYA MR P MAHANTA MR S HAZARIKA MR. A BORA MR. R B GOHAIN
	<b>WITH</b> I.A.(Civil)/40/2018 <b>in</b> WA/205/2018	THE STATE OF ASSAM <b>Versus</b> BHUPEN CH. GOSWAMI	MR.H RAHMAN MS. R B BORA MS.D DUTTA ADDL. AG, ASSAM	MR. A ACHARYA MR P MAHANTA MR S HAZARIKA MR. A BORA MR. R B GOHAIN
	<b>WITH</b> I.A.(Civil)/140/2018 <b>in</b> WA/205/2018	THE STATE OF ASSAM <b>Versus</b> BHUPEN CH. GOSWAMI	MR.H RAHMAN MS. R B BORA MS.D DUTTA ADDL. AG, ASSAM SR, GA, ASSAM	MR. A ACHARYA MR P MAHANTA MR S HAZARIKA MR. A BORA MR. R B GOHAIN
7	WA/213/2018 NOT BY HON. S.SHYAM, J (10 DAYS)	ABUTALHA MD . SAMSUZZUHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, ELEM. EDU
<b>ORDERS</b>				
8	WP(C)/6562/2015	DIPJYOTI SARKAR and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR.D DAS MR. E AHMED MR.N I KHAN	GA, ASSAM MR.S BANIK SC, FINANCE
	<b>WITH</b> 9 WP(C)/5830/2014	FARUQUE AHMED and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR. E AHMED MR.N I KHAN MD.J H KHAN	GA, ASSAM MR.S BANIK SC, FINANCE
10	PIL/27/2016 (3 WEEKS)	CHANDAN MECH and 3 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M SARANIA MR.S U AHMED MS.SUSENTELA MR.J K BHUYAN MR.A I KATHAR	GA, ASSAM MRM RAHMAN(R-4) MRS BORGHAIN(R-4) MSB DEVI(R-4) MR.D HAZARIKA(R-5) MR.C GOSWAMI(R-5) MR.M BORGHAIN(R-4)
11	PIL/38/2017 (3 WEEKS)	TAPOBRAT CHHETRI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.D GHOSH MS.N DEKA	SC, HEALTH ASSTT.S.G.I.
12	CrI.L.P./19/2018 WITH LCR 5 FILES & P.B. - 2 (2 WEEKS) <b>in</b> CrI.A./1442/2018	CHITTA RANJAN SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS,	MR. M P BARKAKATI MR Z KAMAR MS. B CHOUDHURY MR. U CHOUDHURY MS. M KAR MR. B M CHOUDHURY	MR. A M BORA(R2 AND 3) MR. H SARMA, Addl PP, Assam MS. S CHAKRABORTY MR. D K BAIDYA(R2 AND 3) MS. C CHOUDHURY(R2 AND 3) MS. B PHOM PP, ASSAM MR. D S DEKA(2 AND 3) MR. R BORGHAIN
	<b>WITH</b> CrI.A./1442/2018 (Filing Number)	CHITTA RANJAN SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		

13	<b>WITH</b> Crl.A./12/2018	ABINASH SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	Z KAMAR, SR.ADV. U CHOUDHURY MS. M KAR MR. M P BORKAKATI PP, ASSAM MR. B M CHOUDHURY
14	<b>WITH</b> Crl.A./17/2018	ADHIR SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	Z KAMAR, SR.ADV. U CHOUDHURY MR. M P BORKAKATI PP, ASSAM MR. B M CHOUDHURY
15	I.A.(Crl.)/423/2018 WITH LCR 5 FILES, FIXED in Crl.A./83/2016	ABUL HUSSAIN MAZUMDAR @ ABULI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> Crl.A./83/2016	ABDUL MALIK MAZUMDAR and 5 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHAUDHURY MR. R ALI	PP, ASSAM
16	I.A.(Civil)/2183/2018 in Mat.App./39/2017(D/O), WITH LCR	SMTI. BISMITA SAIKIA <b>Versus</b> SRI PRANJAL DUTTA	MR S M ABDULLAH P MR. R ISLAM MR. S HAQUE MS A BORAH	MS. M BORAH

**HEARING**

17	PIL(Suo Moto)/1/2017 FIXED	X X X X <b>Versus</b> IN RE - THE STATE OF ASSAM and 5 ORS.	SC, GHC MR.U K NAIR	MR.M U MAHMUD(R- 8&9) MR.A DASR- 8and9 MR.S HOQUE(R- 8&9) MS.C KALITA(R- 8&9) MR.M ALI(R- 8&9)
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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[DIVISION BENCH- II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4024/2018	MD. RAKIB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4263/2018	SHAHJAMAL @ SHAHJAMAL SIKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. M H TALUKDAR MR A ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4778/2018 FIXED	AYUB ALI <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. A K AZAD MR. M R KHANDAKAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4863/2018 FIXED	SMT. BASANTI BISWAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR S DEY MS. D GHOSH MS N DEKA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4966/2018	DIPAK HUSSAIN @ DUKE HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5169/2018 FIXED	RASHIDA BEGUM @ RASHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/5221/2018 FIXED	TAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. SK S N MOHAMMAD MR SK N MAHAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/5229/2018 FIXED	SRI KANAI LAL DAS @ KANOI DA @ KANU DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/5240/2018 FIXED	ISMAIL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR R DHAR MD. A MATLIB	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/5263/2018 FIXED	SWAPAN KUMAR SAHA @ SAPAN SAHA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR R KARIM MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5341/2018	GEETAMAI DAS @ GEETA RANI DAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS C MEDHI MR. S NATH	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5346/2018	AYNAL HAQUE <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5349/2018	CHAMPA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR. S DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/5353/2018	BASANTI SAHA @ BASANA SAHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5359/2018	PINKI DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE MS P CHETIA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5360/2018	AMIZA BEWA @ AMISA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/5363/2018	MORIOM BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/5364/2018	SHAHIDULLAH ALI @ MD. SAHIDULLAH @ SAHIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

19	WP(C)/5368/2018	SHANTI BALA DAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS S K CHAUHAN MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/5373/2018	SRI TAPAN BISWAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS M KALITA MS P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/5374/2018	AMINA KHANTUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/5376/2018	HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5379/2018	NUR BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MISS S PERBEEN	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
24	WP(C)/5390/2018	MAHAR UDDIN ALIAS MAHAL UDDIN SK. ALIAS MOHAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/5391/2018	JENAT ALI @ JENAD ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R ISLAM MR. A S CHOUDHURY	SC, NRC (R4) ASSTT.S.G.I. (R1) SC, F.T (R2,5,6AND7) SC, ELECTION COMMISSION. (R3)
26	WP(C)/5394/2018	JAGANNATH ROY <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K BARMAN MR. S K SINGHA MR. A BHARALI MR. G PATHAK	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/5397/2018	HASEN ALI @ A. HASEN @ ABDUL HASEN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR. M AHMED MS. H BEGUM MR S Z AHMED MR. S R SHEIKH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/5403/2018	ALAUDDIN @ ALLUDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/5405/2018	MD. SADAR ALI AND 48 ORS. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, F.T (R3,4,6TO12) SC, ELECTION COMMISSION. (R2)

30	WP(C)/5407/2018	ABUSAMA @ ABUSAMA SK. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/5411/2018	SAMPREE CHAKRABORTY (FORMERLY SAMPREE BANERJEE) <b>Versus</b> UNION OF INDIA AND 6 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. S HUSSAIN MRS P HAZARIKA MS. M GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
32	WP(C)/2417/2017 P/H, LCR 1 FILE, FIXED	JAYNAB BIBI @ JAYNAB KHATUN @ JOYNAR BIBI <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.H R A CHOUDHURY MR.J ISLAM MR.T MOHAMMAD	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
33	WP(C)/6834/2017 P/H, FIXED	MUSSTT. JAN NESSA @ MUSSTT. JONO NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.R DHAR MR.S SHARMA MR.N ALI MR.N N UPADHAYA	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/3590/2016 WITH LCR	JELEKHA KHATUN @ JALEKA KHATUN @ JELEKA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P D NAIR MR G ALAM MS.R OJAH MR.A CHOUDHURY MR.H ROHMAN MR.D NAG	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/3651/2016 WITH LCR	RAHELA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/4047/2016 WITH LCR	RAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. A R SIKDAR MS. S PARVEEN MR. M H TALUKDAR MR. J HUSSAIN	GA, ASSAM ASSTT. S.G.I.
37	WP(C)/4225/2016 WITH LCR	MONSOP ALI @ MONSOB ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. M KHAN MRJ RAHMAN MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
38	WP(C)/4503/2016 WITH LCR	JALAL UDDIN SHEIKH, <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MRM RAHMAN MS.L HAZARIKA MS.J BORAH MR.D BANIA	GA, ASSAM ASSTT.S.G.I.
39	WP(C)/4690/2016 WITH LCR	GAURA KISHOR SINGHA @ GOURA KISHOR SINGHA <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/4822/2016 WITH LCR	NUR BOKTO SHEIKH @ NUR BOKTO @ NUR BOKTO PODDAR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
41	WP(C)/4848/2016 WITH LCR	ABDUL SUKUR @ ABDUS SUKUR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.N ISLAM MR.H R KHAN MS.L DAS MS.K BORA	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/7784/2016 WITH LCR, FIXED	MUSSTT. SURJYA BANU <b>Versus</b> UNION OF INDIA and 4 ORS.	MR. H R A CHOUDHURY MS. S RAHANA MR. A MATIN	GA, ASSAM ASSTT. S.G.I.
43	WP(C)/6352/2017 B/O	ZAHURA KHATUN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
44	Death Sentence Ref./1/2018 WITH LCR 3 FILES	THE STATE OF ASSAM <b>Versus</b> MOINUL HAQUE @ MONU	PP, ASSAM	
45	WP(C)/2249/2018 WITH LCR 2 FILES	RINA MANDAL <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A R SHOME MR. A J GHOSH MS J K JAISWARA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**ORDERS**

46	WP(C)/2807/2015	AKRAM ALI <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	GA, ASSAM(3,4,7,10) ASSTT.S.G.I.(R1,2) SC, ASEC(R5,6,8,9) MR.N BORAH
47	WP(C)/3552/2015	ASSAM GORKHA SANMILAN and 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA	GA, ASSAM SC, ASEC
48	I.A.(Civil)/2005/2018 WITH LCR 1 FILE <b>in</b> WP(C)/6912/2017	SMT. BASANTI DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
	<b>WITH</b> WP(C)/6912/2017	BASANTI DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.G TAYE MS.U NANDA	GA, ASSAM ASSTT.S.G.I.
49	I.A.(Civil)/2588/2018 WITH LCR 1 FILE <b>in</b> WP(C)/5200/2017	SANGSER ALI @ SANGSER BHUYAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5200/2017	SANGSER ALI @ SANGSER BHUYAN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MS N NASRIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
50	I.A.(Civil)/2609/2018 WITH LCR 1 FILE <b>in</b> WP(C)/1684/2017	NIKHIL CH BARMAN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. M A SHEIKH MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> WP(C)/1684/2017	NIKHIL CH. BARMAN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. M A SHEIKH DR. K U AHMED MR B ACHARYYA MS F INTAZ MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
51	I.A.(Civil)/2803/2018 WITH LCR 1 FILE <b>in</b> WP(C)/7909/2017	LAKHI BISWAS @ LAKHI BALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MR. S ISLAM MR. P K DAS MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> WP(C)/7909/2017	LAKHI BISWAS @ LAKHI BALA BISWAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P K DAS MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.M ALI	GA, ASSAM ASSTT.S.G.I.
52	I.A.(Civil)/2806/2018 WITH LCR 1 FILE <b>in</b> WP(C)/5389/2017	HAZERA KHATUN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5389/2017	HAZERA KHATUN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R. 2 TO 8.) ASSTT.S.G.I.(R. 1.)





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO  
44 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6975/2016 FIXED	THE SUB-DIVISIONAL MINORITIES DEVELOPMENT BOARD and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR	MD.A J ATIA MRJ UDDIN MS.J MARIYAM	GA, ASSAM MR.Y DOLOI(R- 1&2) ADDL. AG, ASSAM
2	WP(C)/2723/2018	ABDUL KHALIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K LAHKAR MR A ALI MS. M KHATUN MR. A MAHANTA	GA, ASSAM MR. N BORAH MR. D SAIKIA(Addl. AG,Assam) SC, ASEC
3	WP(C)/4961/2018 NOT BY HON. P.K.DEKA,J.	SUBHASH SINGH <b>Versus</b> UNION BANK OF INDIA AND 3 ORS.	MR. B D DEKA MR. G BORDOLOI	
4	WP(C)/4998/2018 FIXED	THE SECRETARY, <b>Versus</b> STATE OF ASSAM AND 7 ORS.	GA, ASSAM MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	GA, ASSAM
5	WP(C)/5195/2018 FIXED, NOT BY HON. P.K.DEKA,J.	SUREN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G UZIR MR. K BHATTACHARJEE MS B TALUKDAR MR. P BORGHAIN	SC, CO OP GA, ASSAM MR. B AHMED
<b>ORDER (STAY VACATING)</b>				
6	I.A.(Civil)/884/2018 WITH OFFICE NOTE, WP(C) 5887/14(D/O) in WP(C)/6315/2017 <b>WITH</b> WP(C)/6315/2017	INDIAN OIL CORPORATION LTD. AND 3 ORS <b>Versus</b> SUBIDITA NATH AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ	MR. S B LASKAR
		SUBIDITA NATH <b>Versus</b> INDIAN OIL CORPORATION LTD. and 5 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM MS. M BARMAN R-5 MR. M ISLAM (R-5) SC, IOC
7	<b>WITH</b> I.A.(Civil)/4026/2017	THE INDIAN OIL CORPORATION and ANR. <b>Versus</b> ANUP KUMAR SAHU and ANR.	MS.N BARUAH MR.A BARKATAKI MRP BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	MS.M BARMAN(R-1) MR.J ISLAM MR.M ISLAM(R-1) ASSTT.S.G.I. MR.A R KARIM

8	I.A.(Civil)/2220/2018 CAVT 1807/17 in WP(C)/8053/2017	THE ASSAM FINANCIAL CORPORATION VITTIYA BHAWAN AND ANR <b>Versus</b> MRS. WAHIDA BEGUM	MR. R THAKURIA MR. L P SHARMA	MR. Y S MANNAN MS. M BHATTACHARYYA
	<b>WITH</b> WP(C)/8053/2017 CAVT. NO. 1807/2017	WAHIDA BEGUM <b>Versus</b> THE ASSAM FINANCIAL CORPORATION and ANR	MR.Y S MANNAN MS.M BHATTACHARYYA	FOR CAVEATOR MR.L P SHARMA
9	I.A.(Civil)/2342/2018 in WP(C)/536/2017	THE STATE BANK OF INDIA AND 2 ORS <b>Versus</b> ARTH RURAL CONNECT SERVICES PRIVATE LIMITED AND ANR	MR. N BARUAH MR. U SARMA	MR. D BARUAH
	<b>WITH</b> WP(C)/536/2017	ARTH RURAL CONNECT SERVICES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.S CHAKRABORTY MR.D BARUAH MS.B DAS MS.N UPADHYAY	GA, ASSAM MR.N BARUAR- 4,5and6 MRU SARMA(R- 4,5&6)
		<b>ADMISSION</b>		
10	WP(C)/864/2013	EASTERN INDIA POWERTECH LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S C KEYAL MR S K GHOSH MR S P CHOUDHURY MS G SARMAH MR B KAUSHIK	GA, ASSAM G DEKA P CHAKRABORTY MS A DEVI
11	WP(C)/3718/2013	SANMILIT SURAKSHA MANCHA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MS.N GOGOI MS.P BARMAN MS.J SAIKIA MRS OJAH	GA, ASSAM SC, M A C MR.K P GOGOI
12	WP(C)/4859/2013	TINSUKIA DISTRICT COMMITTEE OF ALL ASSAM SMALL TEA GROWERS ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P BORA MR.A BURAGOHAIN MR.S BORTHAKUR	GA, ASSAM MR.H RAHMAN MRS.V L SINGH SC, REVENUE
13	WP(C)/5021/2013	ANUPAM BAISHYA <b>Versus</b> STATE CHIEF INFORMATION COMMISSIONER and 5 ORS	MR.H GUPTA	GA, ASSAM MR.D DEKA
14	WP(C)/5204/2013	JHUMA BANIK @ TAPOTI BANIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM	GA, ASSAM MS.S SENAPATI MS.B SARMA MR.P DEKA
15	WP(C)/5297/2013	NO.1 SUKTAGURI ANUSUCHITA JATI JUTIA KRISHIPAM SAMABAI SAMITTEE LIMITED and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B D GOSWAMI MR.M P PARASHAR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH SC, REVENUE
16	WP(C)/4002/2014	CHANDAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.N DHAR MR.D K DAS MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MR.W RAHMAN MS. S RASUL MS. S RASUL
	<b>WITH</b> MC/3255/2014 in WP(C)/4002/2014	THE DIAMOND GYME, <b>Versus</b> CHANDAN PAUL	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.M H RAJBARBHUIYAN MR.N DHAR MR.D K DAS MR .B MALAKAR MS.P HATIGAYARI MR. T U LASKAR MR.W RAHMAN MS.S DASGUPTA
17	WP(C)/4368/2014	KONTO WARISA and ANR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	GA, ASSAM SC, HEALTH ASSTT.S.G.I.

18	WP(C)/2356/2015	KHERKATA SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MS.B BARUAH MS.P KHATANIAR MS.KAKALI SAIKIA MS.KARABI SAIKIA	GA, ASSAM
19	WP(C)/2495/2015	RATNA GOSWAMI <b>Versus</b> THE ASSAM STATE FINANCIAL CORPORATION and 3 ORS	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	MR.R THAKURIA(R-1, 2 & 3) MR.L P SHARMAR-1,2 and 3 SC, FINANCE(R4)
20	WP(C)/3564/2015	PADUM KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H DAS MS.T SOM MS.S KALITA MR.M K SHARMA MS.R BORGHAIN	MS.M HAZARIKA GA, ASSAMR1-4
21	WP(C)/5347/2015	SHANKAR PRASAD ROY CT/GD <b>Versus</b> THE DIRECTOR GENERAL and 3 ORS	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
22	WP(C)/7140/2015	PUB GUWAHATI BHUMI SANSKAR SAMITI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
23	WP(C)/7775/2015	SRI HEMANTA KAKOTI and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S NATH MS.A TALUKDAR	GA, ASSAM
	<b>WITH</b>			
24	WP(C)/5384/2015	RANGA PADA CHAKRABORTY and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.I ALAM MR.T SK	GA, ASSAM
	<b>WITH</b>			
25	WP(C)/1837/2016	SHIVA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S U AHMED MR.J K BHUYAN MS.B GOGOI	GA, ASSAM
26	WP(C)/7896/2015	M/S BRINDABAN TRADERS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K MEDHI MR.D P BORAH MR.A ROY	SC, HEALTH
27	WP(C)/7947/2015	GAURAV JYOTI NEOG <b>Versus</b> THE ASSAM STATE HOUSING BOARD and 2 ORS	DR.B AHMED MR.N HAQUE MRN J DAS MRK UDDIN MR.M HUSSAIN	MR.C GOSWAMI(R- 1&2)
28	WP(C)/221/2016 FIXED	RATAN AGARWALLA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN	GA, ASSAM SC, NHAI MR.P KATAKI(R- 5-8) MS.M DEVI(R- 5-8) MS.R BEGOM(R- 5-8)
29	WP(C)/1597/2017 B/O	LACHIMIYA BHAGAT @ NASNIA KUJUR and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A ROSHID MR.M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
	<b>WITH</b>			
30	WP(C)/1604/2017	ALAKA MEDHI THAKURIA and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAM(R-1,2,3,5-11) SC, FINANCER-4
	<b>WITH</b>			
31	WP(C)/1607/2017	SUNITI DAS and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR1-3, 5-7 SC, FINANCE(R4)
	<b>WITH</b>			
32	WP(C)/1667/2017	KHAGEN DAS @ KHAGENDRA DAS and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR1-3, 5-7 SC, FINANCE(R4)
33	WP(C)/2514/2017 FIXED	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	GA, ASSAM SC, GMC

34	<b>WITH</b> WP(C)/4667/2016	SYED HAIDOR HUSSAIN and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R DE MS.D DEVI MR.R J SARMA	GA, ASSAM
35	WP(C)/4741/2017 B/O	MAINA MAZI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.J P GOGOI	GA, ASSAM
36	WP(C)/3606/2018 FIXED	RAMA PRAMALIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR P K KALITA MR G J SAIKIA MS N DUTTA	GA, ASSAM SC, REVENUE
37	<b>WITH</b> WP(C)/3595/2018	DIPALI ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P K KALITA MR G J SAIKIA MR. K R BOROOAH MS N DUTTA	GA, ASSAM SC, REVENUE
38	<b>WITH</b> WP(C)/3600/2018	SHIPRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR P K KALITA MR G J SAIKIA MS. N DUTTA	GA, ASSAM SC, REVENUE
39	<b>WITH</b> WP(C)/3605/2018	YUDHISTHIR MAJI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR P K KALITA MR G J SAIKIA MS N DUTTA	GA, ASSAM SC, REVENUE
40	<b>WITH</b> WP(C)/3768/2018	BIMAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR P K KALITA MR G J SAIKIA MS. N DUTTA	GA, ASSAM SC, REVENUE
41	<b>WITH</b> WP(C)/3838/2018	SWAPNA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR P K KALITA MR G J SAIKIA MS N DUTTA	GA, ASSAM SC, REVENUE
42	<b>WITH</b> WP(C)/3844/2018	MANORANJAN BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR P K KALITA MR G J SAIKIA MS N DUTTA	GA, ASSAM SC, REVENUE
43	<b>WITH</b> WP(C)/3957/2018	TAPAN BANIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K R BAROOAH MR N DUTTA MR. P K KALITA MR G J SAIKIA	GA, ASSAM SC, REVENUE
<b><u>ORDERS</u></b>				
44	WP(C)/658/2013	KESHAB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.B D DAS DR.B AHMED SC, CO-OP. MR.H K SARMA MR. D NATH MR.S DUTTA MS U DAS (SC, HOUSEFED) SC, EDU
45	WP(C)/2073/2013	SUBAL CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 28 ORS	MR.S BHUYAN MR.K M HALOI MRA KUNDU	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.S SARKAR MS.S D CHOUDHURY
46	WP(C)/2702/2013	KHANINDRA CHANDRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P BORAH MR.K GOGOI MR.A BORGOHAIN MR.S BORTHAKUR	GA, ASSAM MR.N PATHAK MR.D SAIKIA SC, GMC

47	WP(C)/6120/2013	MD. RAMIJUDDIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K R SURANA MR.J ABEDIN MS.A CHOUDHURY MR.K I MAJUMDAR	MR.G RAHUL SC, PWD
	<b>WITH</b>			
48	WP(C)/6119/2013	MD. RAMIJUDDIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K R SURANA MR.J ABEDIN MS.A CHOUDHURY MR.K I MAJUMDAR	MR.G RAHUL SC, PWD
49	WP(C)/5209/2015	MINTU RAVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MS.R SARKAR	GA, ASSAM
50	WP(C)/5269/2015	MD. MANIR ALI and 3 ORS. <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 4 ORS	MR.B ULLAH MR.A RAHMAN	GA, ASSAM MR.B HUSSAIN(R-4&5) MS.R BORGOHAINR-4and5 MR.P B MAZUMDER(R-4&5)
51	WP(C)/6551/2015	JATIN SAIKIA <b>Versus</b> THE STATE OF ASSAM and 6 ORS,	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MR.S ALI	GA, ASSAM SC, APDCL
52	WP(C)/6654/2015	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.R THAKURIA(R-2 - 5) MR.L P SHARMA(R-2 - 5) SC, FINANCE
53	Cont.Cas(C)/436/2016	SANDEEP AGARWALLA <b>Versus</b> PHULESWAR BASUMATARY	MR. B K JAIN O PHUKAN O PHUKAN MRP GOGOI MR.H DAS MR.S HAZARIKA	MRS.R S CHOWDHURY MS.T JINI MR.S BISWAKARMA MS.G DAS
54	Cont.Cas(C)/264/2017	M/S. JOGANIAR CONSTRUCTION <b>Versus</b> MONALISHA GOSWAMI and ANR.	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA(Sr.Adv.)(R-1&2) MR.S BORA R- 1and2
55	Cont.Cas(C)/508/2017	SILCHANG G.P.S.S. LTD. <b>Versus</b> RAJESH PRASAD and 8 ORS.	MR.S CHOUDHURY MD.B RAHMAN	MR.B GOSWAMI(R- 3&4) MR.B GOGOI(R-9) MR.D UPAMANYAR-9 MS.D L DEKA(R-9) MS.S CHUTIA(R- 3&4) MS.D D BARMAN(R- 3 - 8)
56	Cont.Cas(C)/520/2017	TAPAN BAISHYA <b>Versus</b> M. ANGAMATHU AND 3 ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MR. D NATH (R-2)(R-1) MS. M. HAZARIKA MS. S KHOUND MS. A R MOLIE R MS. K DUTTA (R-2)(R-1)
57	WP(C)/5627/2017 WITH OFFICE NOTE	BIJOYANANDA CHOWDHURY and ANR <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. P SARMAH	MS. M JALAN(R-5) GA, ASSAM MR. R DE(R-5) MS. D DEVI R-5
58	WP(C)/5794/2017 WITH SERVICE REPORT	RANGAGORAH FISHERMAN CO- OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR.S BANIK MR. H BEZBARUA MR.M K RONGPI	GA, ASSAM MR.A SARMA(R-5) MR.U CHOUDHURY(R-5)
59	WP(C)/8004/2017 FIXED	KANAK CH. ROY and 41 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR.R ISLAM MR.M RAHMAN MR.B SINGHA	SC, CO GA, ASSAM MR. M KHATANIAR (SC, BTC) MR. D A KAIYUM
	<b>WITH</b>			
60	WP(C)/4049/2018  CAVT. NO. 0667/2018	BARUN KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. N ISLAM MR E HUSSAIN	SC, CO OP GA, ASSAM MR. R ISLAM FOR CAVEATOR SC, BTC
61	Cont.Cas(C)/151/2018	NIKHIL BISWAS <b>Versus</b> R.K.MAJUMDAR	MR. S BANIK MR K K GHOSH	DR. B AHMED MR K UDDIN MR. A K AZAD

62	Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND 2 ORS.	MR D GOGOI MR. J ABBAS MR. S BARTHAKUR	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. R BORPUJARI MR. B GOGOI (R2) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
63	I.A.(Civil)/2855/2018 in WP(C)/1910/2017	RATAN CHANDRA BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MR. S U AHMED	SC, A S T C
	<b>WITH</b> WP(C)/1910/2017	RATAN CHANDRA BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR.U CHOUDHURY SC, ASTC
64	WP(C)/1923/2017	MANIN BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR.U CHOUDHURY( SC, ASTC)
	<b>WITH</b> I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	SC, A S T C
65	WP(C)/3812/2018 FIXED	PRACHUJYA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR. B PRASAD MR. D KALITA	GA, ASSAM
		<b>HEARING</b>		
66	WP(C)/5443/2013	HIRENDRA NATH SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday, 13th August 2018 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE L.S. JAMIR**

**COURT NO: 5**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - III) FROM ITEM NOS. 1 TO  
39 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/342/2018	MAMONI SAIKIA <b>Versus</b> ANIL KR. JHA AND 4 ORS	MS S CHANGKAKOTI MS. P BARMAN	
2	Cont.Cas(C)/344/2018	DHANI RAM TERANG <b>Versus</b> T. Y. DAS AND 5 ORS.	MR. R THAKURIA MR. L P SHARMA	
3	WP(C)/3633/2018 FIXED	RINA BEGAM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I AHMED MR. M RAHMAN	GA, ASSAM
4	WP(C)/4751/2018 (3 WEEKS)	BIREN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM
5	WP(C)/4797/2018 (3 WEEKS)	SUMITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS	GA, ASSAM
6	WP(C)/5201/2018 FIXED	JUNE SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM DR. K U AHMED MS F INTAZ	DR. B AHMED GA, ASSAM MR. C BORUAH MR. B GOGOI SC, IRRIGATION
7	WP(C)/5204/2018 FIXED	JITEN DEKA AND 5 ORS. <b>Versus</b> INLAND WATERWAYS AUTHORITY OF INDIA AND 3 ORS	MR A DASGUPTA MS B DAS MS B DAS MR. R SARKAR	MR. K K PARASAR (CGC) (R1-4) ASSTT.S.G.I.
8	WP(C)/5316/2018	JOGEN BARMAN <b>Versus</b> INLAND WATERWAYS AUTHORITY OF INDIA AND 3 ORS.	MR A DASGUPTA MS B DAS MR. B DAS MR. R SARKAR	ASSTT.S.G.I.
9	WP(C)/5429/2018	BANESWAR BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR B DAS MR A KUNDU	GA, ASSAM
10	WP(C)/5433/2018	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, FOREST

11	WP(C)/5434/2018	MANOHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, FINANCE
12	WP(C)/5447/2018	SHRI DWIPEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS P DEKA MR A K PANDIT MR. C DEKA MS. H DEKA	GA, ASSAM
13	WP(C)/5450/2018	ASHRAFUL ALOM AHMED AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD R ALI MR. A M KHAN	SC, HEALTH
14	WP(C)/5452/2018	ROHINI ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR. N ISLAM	GA, ASSAM
15	WP(C)/5454/2018	BIMAL DEWRY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P THAKURIA MR. D KHAKHALARY MR. G KAKATI	GA, ASSAM SC, BTC
<b><u>ADMISSION</u></b>				
16	WP(C)/5055/2016 (PART-HEARD)	HITEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K MISRA MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	GA, ASSAM MR.P J PHUKAN MR.M DEKA(R-5) MR.S HOQUE R-5 SC, PCB
<b>WITH</b>				
17	WP(C)/5431/2016	MANOJ BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M K MISRA MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	GA, ASSAM MR.P J PHUKAN MR.M DEKA(R-5) MR.A CHETRY(R-5) MR.S HOQUE(R-5) SC, PCB MR.U K NAIR(R-5) MRS.R B BORA(R-1)
<b>WITH</b>				
	I.A.(Civil)/1751/2016 in WP(C)/5431/2016	RABIUL HAQUE <b>Versus</b> MANOJ BARUAH and 3 ORS	MR.P J PHUKAN MS.R B BORA MR.M DEKA MR.S HOQUE	GA, ASSAM MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR MR.M K MISHRA SC, PCB
18	WP(C)/158/2013	LOK NATH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI	GA, ASSAM
<b>WITH</b>				
19	WP(C)/5376/2012	MD ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K K DUTTA MR.B GOGOI MR.P NAYAK MRSA VERMA	GA, ASSAM
<b>WITH</b>				
20	WP(C)/7693/2015	LOK NATH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI	SC, FOREST MR.R K BORA
21	WP(C)/1573/2013	JITEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MRD MONDAL MR.H K BORA MR.J BHATI	MR.U K GOSWAMI SC, FINANCE SC, EDU SC, SOCIAL WELFARE
22	WP(C)/2572/2013	SUNIL KR. MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D K DAS MS.P BHUYAN	GA, ASSAM
23	WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.A CHETRY MRS.S P NAIR MR.U K NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT



24	WP(C)/6782/2013	VINOD YADAV <b>Versus</b> STATE OF ASSAM and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	GA, ASSAM
25	WP(C)/7374/2013	SMT. SUKLA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.S K DAS	GA, ASSAM
26	WP(C)/370/2016	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KALITA MR. I H SAIKIA MR. K KALITA MR. A ALI MR. A PARAMANIK	GA, ASSAM
27	WP(C)/2559/2016 FIXED	DHIRESH RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	GA, ASSAM MR.H K MAHANTA SC, PERSONNEL DEPT.
28	WP(C)/5504/2016	PRONAB BARUAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. K N CHOUDHURY MR. R S MISHRA MR. B KASHYAP	GA, ASSAM ADDL. AG, ASSAM
29	WP(C)/4459/2017 FIXED	RAFIQUE AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. B C DAS MR. B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM
30	WP(C)/5925/2017 WITH SERVICE REPORT	TAPAN PAUL <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
31	WP(C)/7970/2017	SUNKUNGUR BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.D DAS MR.H BEZBARUAH MR.S J SARMA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
32	WP(C)/220/2018	VIJAY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR V AGARWAL MR. S DEKA MR B DUTTA MS. J BORO	GA, ASSAM
33	WP(C)/889/2018 FIXED	SMT. ROHINI PHANGCHOPI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	SC, WATER RESOURCE
34	WP(C)/2383/2018 B/O	DIGANTA CHARINGIA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MS. R AKHTAR MR. R BORO MR. C BARUAH	SC, HEALTH SC, FINANCE DEPTT.
35	WP(C)/2641/2018	BHARAT CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J C CHAUDHURY MR. J CHOUDHURY MR G C SHARMA	SC. IRRIGATION
36	WP(C)/3447/2018 B/O	SAFIQUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	GA, ASSAM R 1,2,3
37	WP(C)/4188/2018 CAVT. NO.0368/2018 FIXED	ARUNDHATI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SINGHA	SC, HEALTH
<b>ORDERS</b>				
38	WP(C)/2420/2009	GHANARAM TISSO and ORS <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and ORS.	MR.R SARMA MS.K D SARMAH	MR.N GOSWAMI(R -20- to 22 & R-30 , 36) MR.P BHOWMICK(R- 7, 14 to 18, 20 to 26, 30 to 36) SC, A S E B MS.C DUTTA(R- 7, 14 to 18, 20 to 26, 30 to 36)
39	WP(C)/97/2013	DHRUBAJYOTI MORAL and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MR R ISLAM MR. S ISLAM MS. M AHMED SC, HEALTH

40	WP(C)/636/2013	JAIBIR SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MRG P BHOWMIK MR.R HAZARIKA MRJ P CHOUHAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
41	WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
42	WP(C)/2910/2014	SMT. SWARNALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR.B K SARMA SC, SOCIAL WELFARE
43	WP(C)/5288/2015	MANOHARI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.H K DAS MS.P DUTTA MR.N K BARUA	SC, AG SC, PWD SC, FINANCE
44	WP(C)/6856/2015	ABDUL MONNAF SK and ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.D P CHALIHA MR A ISLAM MR.U P CHALIHA	GA, ASSAM SC, HEALTH SC, NRHM
45	WP(C)/7304/2015	JAKUB AHMED <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LTD. and 5 ORS.	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.B D DAS MR.H K SARMA SC, APGC
46	WP(C)/2252/2016	NAGEN BARMAN @ NAGENDRA NATH BARMAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.I HUSSAIN MR.M I HUSSAIN MS.P AHMED	MR.A B CHOUDHURY SC, GMC
47	WP(C)/6226/2016	JITEN SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MRA KUNDU MR.R SARKAR	GA, ASSAM
48	Review.Pet./85/2017 in WP(C) 2202/15(D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
49	I.A.(Civil)/1180/2017 in WP(C)/4886/2015	MAHESH DEKA <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.A DASGUPTA MS.S DAS	MRD C CHAKRABORTY(R-6 - 8) MR.S SARMA SR. CGC ASSTT.S.G.I.
	<b>WITH</b> WP(C)/4886/2015	MOHESH DEKA <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.A DASGUPTA MS.S DAS	MRD C CHAKRABORTYR-6 - 8 MR.S C KEYAL MR.S SARMA ASSTT.S.G.I. SR. CGC
50	Review.Pet./71/2018 in WP(C) 985/17(D/O), (1 WEEK)	THE STATE OF ASSAM <b>Versus</b> SMTI PURNIMA BORO	MR. A K THAKUR	MS. B BHUYAN SC, BTC
51	Review.Pet./101/2018 in WP(C) 3332/17(D/O)	BASIRUDDIN KAZI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S BANIK MR K K GHOSH	SC, HEALTH ASSTT.S.G.I. SC, FINANCE
52	WP(C)/2103/2018 B/O	ASHOK BAHADUR CHHETRI <b>Versus</b> UNION OF INDIA AND 12 ORS.	MR. U K NAIR MR. P SUNDI MR. R SINGHA	MS. K L R YANTHAN MR R KARIM MR. P S BISWAS MS A BORAH MS JWNGTHIMA BRAHMA ASSTT.S.G.I.
53	I.A.(Civil)/2679/2018 in WP(C)/5999/2016	PARAMJIT SINGH <b>Versus</b> UNION OF INDIA and 2 ORS	MS. S BORA	MR. B CHAKRAVARTY SC, C.G.C.
	<b>WITH</b> WP(C)/5999/2016	PARAMJIT SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS.S BORA	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.

54	I.A.(Civil)/2880/2018 in WP(C)/416/2016	M/S MOTHOLA TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA	GA, ASSAM
	<b>WITH</b> WP(C)/416/2016	M/S MOTHOLA TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR S DATTA	GA, ASSAM MR.S BORA(R-3) MS.J RAJKUMARI R-3
<b>HEARING</b>				
55	WP(C)/2799/2017 (PART-HEARD)	DHARMESWAR SEAL <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B K DAS MR.H P NEOG	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
56	WP(C)/6521/2017 (PART-HEARD)	RAJJAD AHMED BORBHUIYA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 9**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>ADMISSION</u></b>				
1	MFA/135/2013	NATIONAL INSURANCE CO. LTD., <b>Versus</b> MUSTT. CHAMAN NAHAR KASKAR and 5 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MRS. R RONGMEI MR R DEB R 1 TO 4
2	MFA/65/2014 WITH LCR, FIXED	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., <b>Versus</b> ROFIK ALI and ANR,	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.S C BISWAS MR.T C DAS MS.E SHITIRI MS.L HAZARIKA MR.S KHAN MR.H A TALUKDAR MR.H K BORA
	<b>WITH</b> MC/2704/2014 <b>in</b> MFA/65/2014	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., <b>Versus</b> ROFIK ALI and ANR,		MR.T C DAS MS.E SHITIRI MR.S KHAN MR.H K BORA
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
3	RSA/115/2018	SRI KESHAB SAIKIA <b>Versus</b> MD ABDUL MAQNNAN FARUKI ANR	MR.M K MAJUMDAR MR.B KALITA	MR.R BARUAH(R- 1&2) MR. R BARUAH MR.A IKBAL(R- 1&2) MR.S ALI(R- 1&2) MS. M NATH
4	RSA/165/2018	SRI ABANI KUMAR DAS <b>Versus</b> MD ISMAIL ALI and 7 ORS	DR. B N GOGOI	
	<b>WITH</b> I.A.(Civil)/2045/2018 <b>in</b> RSA/165/2018	ABANI KUMAR DAS <b>Versus</b> MD. ISMAIL ALI AND 7 ORS	DR. B N GOGOI	
5	RSA/167/2018	SRI ABANI KUMAR DAS <b>Versus</b> MD ISMAIL ALI and 7 ORS	DR. B N GOGOI	
	<b>WITH</b> I.A.(Civil)/2050/2018 <b>in</b> RSA/167/2018	SRI ABANI KUMAR DAS <b>Versus</b> MD. ISMAIL ALI AND 7 ORS	DR. B N GOGOI	

6	RSA/169/2018	SRI DEBASISH GHOSH and 20 ORS <b>Versus</b> SRI NIDHU RANJAN DAS and 12 ORS	MR G P BHOWMIK MR. S SAHU MS P CHETIA MR.T C KHETRI	
7	RSA/216/2018 FIXED	SRI JATIN DUTTA <b>Versus</b> SRIMATI MAMONI NEOG and 3 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. S ROY MR. T P DAS MR.D C C PHUKAN	
	<b>WITH</b> I.A.(Civil)/2737/2018 <b>in</b> RSA/216/2018	SRI JATIN DUTTA <b>Versus</b> SRIMATI MAMONI NEOG and 3 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. S ROY MR. T P DAS MR. D C C PHUKAN	
<b>ORDERS</b>				
8	SAO/6/2008	LOKHESWAR LOHAR <b>Versus</b> LAKHI CH. PAUL	MR.P J SAIKIA MRJ C BORAH MR.A K GUPTA	MR.M Z AHMED MR.A M DUTTA MR.B DEY MR.R DHAR MR.B DUTTA MR.H CHETRY MR.N N UPADHAYA MR K UPADHAYA
9	RSA/153/2009 WITH LCR	SRI MANIRAM HAZARIKA and ORS, <b>Versus</b> KHITISH CHANDRA PHUKAN and ANR	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	MR.G N SAHEWALLA MR.MD ASLAM MR.B SHARMA MR.J BORA
10	MFA/8/2010 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPTIRANI DAS and ORS	MR.S K GOSWAMI MR.P K SHARMA MR.R KATHKATIA	
11	RSA/174/2010	BIPIN CH. BARMAN. <b>Versus</b> SMTI DIPANJALI DAS KALITA and 92 ORS,	MR.S K GOSWAMI MR.S C KEYAL	MR.P C GOSWAMI MR.P P DAS MR.H K GOGOI MR. B SARMA MRS.P BORA
12	RSA/292/2010	ABDUL KHALEQUE <b>Versus</b> EKRAMUL HUSSAIN and 14 ORS	MR T J MAHANTA MS P BHATTACHARYA MR S RAHMAN D DUTTA	MR M A SHEIKH MS A BEGUM MR K U AHMED
13	MFA/66/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI. HEMANTI PASWAN AND ANR.	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	
14	MFA/74/2011 WITH LCR	NATIONAL INSURANCE COM.LTD. <b>Versus</b> MD. HARMUJ ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MR.P S BHATTACHARYYA
15	MFA/69/2012 WITH LCR	SMTI. ASHALATA GHOSH, <b>Versus</b> DEBEN DAS,	MR.S S SHARMA MR.K K BHATTA MS.L SARMA	
16	RSA/101/2012	NUR ALI AND 3 ORS <b>Versus</b> MARJINA KHATUN AND ORS	MR.J AHMED MR.A M KHAN MR.S DAS MR.K PASHA MS.N JAHAN	MR.A SHARIF MR.F ISLAM
17	RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
18	RSA/9/2013 FIXED	KAILASH ROY @ KAILASH CH ROY <b>Versus</b> HIMANGSHU KUMAR BHOWMICK and 3 ORS	MR.G BAISHYA MR.A HASSAN	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA
	<b>WITH</b> MC/107/2013 <b>in</b> RSA/9/2013	KAILASH ROY @ KAILASH CH ROY <b>Versus</b> HIMANGSHU KUMAR BHOWMICK and 3 ORS	MR.G BAISHYA MR.A HASSAN	

	<b>WITH</b> I.A.(Civil)/4118/2017 <b>in</b> RSA/9/2013	KAILASH ROY @ KAILASH CH ROY <b>Versus</b> HIMANGSHU KUMAR BHOWMICK and 8 ORS	MR.G BAISHYA MR.A HASSAN	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA
19	RSA/35/2013 CAVT. NO. 156/2013 FIXED	ABDUR ROUF <b>Versus</b> NILIMA DAS GUPTA and 2 ORS	MR.M A CHOUDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MS.R CHOUDHURY FOR CAVEATOR MR.F S BORBHUYAN
	<b>WITH</b> I.A./384/2015 <b>in</b> RSA/35/2013	ON THE DEATH OF ABDUR ROUF HIS LEGAL HEIRS - SALEHA KHANAM and 3 ORS <b>Versus</b> NILIMA DAS GUPTA and 2 ORS	MR.M A CHOUDHURY MR.A B CHOWDHURY MR.WISE IMRAN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F S BORBHUYAN FOR CAVEATOR
20	MFA/57/2013	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SAMIR UDDIN and 2 ORS.	MR.K K BHATTA MR.J JOHN MS.L SARMA	MR.J AHMED MR.R SARMA MR.S AHMED MD.S ALI MS.J CHETIA
21	MC/1031/2014 IN RFA SL.NO. 226164	M/S MANIPUR TEA COMPANY PVT. LTD. <b>Versus</b> M/S HINDUSTAN TEA COMPANY and 8 ORS,	MR.R P KAKOTI MR.A C SARMA MR.A K DUTTA MR.B HALDAR MR.B PURKAYASTHA	MS. S KHOUND MS KEWI
22	MC/3178/2014 IN RSA SL.NO. 172779, WITH STAY PET.	MD. ABU TAHER, <b>Versus</b> MD. HASAN ALI and 21 ORS,	MR.P K ROYCHOUDHURY MR.N G KUNDU MR.B C CHOUDHURY	
23	MC/3349/2014 IN MFA SL.NO. 232905, WITH STAY PET.	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. RAHIM ALI and ANR,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
24	RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS <b>Versus</b> ON THE DEATH OF JIBAN CHANDRA KUNDU HIS LEGAL HEIRS SMTI JAMNUNA RANI KUNDU and ORS	MS.K YADAV MS.D L DEKA MS.P BORAH MR.R L YADAV	MR.A SATTAR(R- 1 - 13) MS.N BARUAH(R- 1 - 13) MR.H K BARUAH(R-1 - 13) MS.R HUSSAINR-1 - 13 MR.R P GUPTA(R-1 - 13)
25	RSA/235/2015	SURAT JAMAL and 3 ORS, <b>Versus</b> ON DEATH OF NURUZZAMAN SK, HIS LEGAL HEIRS SMTI SHAHIBAN BEWA and 48 ORS,	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH	MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MD.S ALI
26	MC/1488/2015 IN RSA SL.NO. 242254, FIXED	RAM CHANDRA PRASAD <b>Versus</b> JINKU BARTHAKUR and 5 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	
27	I.A./1645/2015 NOT BY HON. P.K. DEKA, J <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN and 14 ORS	MR.D BORA MR.J AHMED MR A HAQUE MS.S R SAIKIA MS.M AHMED	
	<b>WITH</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN and 14 ORS	MR.J AHMED MS.S R SAIKIA MS.M AHMED MS.D BORA	
	<b>WITH</b> MC/994/2015 <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN and 14 ORS	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
	<b>WITH</b> I.A./1646/2015 <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN and 14 ORS	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	

	<b>WITH</b> I.A./1647/2015 <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN and 14 ORS	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
	<b>WITH</b> I.A.(Civil)/410/2018 <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN	MR. J AHMED MS. S R SAIKIA MS. M AHMED	
	<b>WITH</b> I.A.(Civil)/413/2018 <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN	MR. J AHMED MS. S R SAIKIA MS. M AHMED	
	<b>WITH</b> I.A.(Civil)/414/2018 <b>in</b> RSA/64/2015	RAJAB ALI <b>Versus</b> MD. SARIF UDDIN	MR. J AHMED MS. S R SAIKIA MS. M AHMED	
28	I.A./2534/2015 IN RSA SL.NO. 166261	ATUL CHANDRA DAS <b>Versus</b> MD. ABDUL MALIK and ANR	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MD. R ALI MR.S HUSSAIN(R-2) MD.M Z SHAH(R-2) MR. A M KHAN MR.H A AHMED(R-2) MR.R ALIR-2 MR H HOQUE(R-1) MR.D GOSWAMI
29	Co.Pet./7/2016	M/S P.N. PHARMA MARKETING SERVICE PVT. LTD. <b>Versus</b> M/S ABHISHEK MOTORS PVT. LTD.	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	
30	RSA/115/2016	ON THE DEATH OF RAJ CHANDRA SARKAR SMTI LALITA SARKAR @ LATIKA SARKAR and 10 ORS <b>Versus</b> SRI LAKHI MOHAN DAKUA and 5 ORS	MR.E HUSSAIN MR.A RAHMAN	MR.A DEB(R-1) MS. A AHMED(R-1) MR.A M S MAZUMDER R-1 MR.A A R KARIM(R-1)
31	I.A./1511/2016 WITH STAY PET. <b>in</b> MFA/272975/2016	LOHIT MAJUMDAR @ LOHIT CH. MAJUMDAR <b>Versus</b> PADDESWAR MAJUMDAR and ANR,	MR.R SARMA MS.K D SARMAH MS B DEVI	MR DEBA KUMAR DAS MS. P BHUYAN
	<b>WITH</b> MFA/272975/2016 (Filing Number)	SRI LOHIT MAJUMDAR <b>Versus</b> SRI PADDESWAR MAJUMDAR and ANR	MR.R SARMA MSB DEVI	
	<b>WITH</b> I.A.(Civil)/335/2016	LOHIT MAJUMDAR @ LOHIT CH. MAJUMDAR <b>Versus</b> PADDESWAR MAJUMDAR and ANR,	MR.R SARMA MS.K D SARMAH MSB DEVI	
32	RSA/33/2017	SRI TUSHAR PAUL <b>Versus</b> SRI AJIT DEB and 2 ORS	MR.J C GOGOI MR.K KALITA MR.S ALI MR.N GOGOI MR.H KAKATI	MR.G N SAHEWALLA (R-1) MS. B SARMA(R-1) MR .P DEKA(R-1) MS. D SWAMI(R-1) MD. ASLAM (R-1)
	<b>WITH</b> I.A.(Civil)/433/2017 <b>in</b> RSA/33/2017	SRI TUSHAR PAUL <b>Versus</b> SRI AJIT DEB and 2 ORS	MR.J C GOGOI MR.K KALITA MR.S ALI MR.N GOGOI MR.H KAKATI	
33	Review.Pet./63/2017 I.A.(C) 1218/17(D/O), MC 2931/2007(D/O), IN RSA SL.NO. 57620(D/O), MC 2974/14(D/O)	MD. ABDUL MANIK CHOUDHURY and ANR <b>Versus</b> MUSSTT. FULAMA BIBI and 2 ORS,	MR.R K MALAKAR MS.R CHOUDHURY MS.A BEGUM MR.H KALITA MSK R SANKAR	
	<b>WITH</b> I.A.(Civil)/1542/2017 <b>in</b> Review.Pet./63/2017	MD. ABDUL MANIK CHOUDHURY and ANR <b>Versus</b> ON THE DEATH OF FULAMA BIBI HER LEGAL HEIRS MD. ZAKIR HUSSAIN MAZARBHUYIA and ORS	MD.A H LASKAR	

	<b>WITH</b> I.A.(Civil)/1543/2017 <b>in</b> Review.Pet./63/2017	MD. ABDUL MANIK CHOUDHURY and ANR <b>Versus</b> ON THE DEATH OF FULAMA BIBI HER LEGAL HEIRS MD. ZAKIR HUSSAIN MAZARBHUYIA and ORS	MD.A H LASKAR	
	<b>WITH</b> I.A.(Civil)/1544/2017 <b>in</b> Review.Pet./63/2017	MD. ABDUL MANIK CHOUDHURY and ANR <b>Versus</b> ON THE DEATH OF FULAMA BIBI HER LEGAL HEIRS MD. ZAKIR HUSSAIN MAZARBHUYIA and ORS	MD.A H LASKAR	
	<b>WITH</b> I.A.(Civil)/1545/2017 <b>in</b> Review.Pet./63/2017	MD. ABDUL MANIK CHOUDHURY and ANR <b>Versus</b> ON THE DEATH OF FULAMA BIBI HER LEGAL HEIRS MD. ZAKIR HUSSAIN MAZARBHUYIA and ORS	MD.A H LASKAR	
	<b>WITH</b> I.A.(Civil)/1546/2017 <b>in</b> Review.Pet./63/2017	MD. ABDUL MANIK CHOUDHURY and ANR <b>Versus</b> ON THE DEATH OF FULAMA BIBI HER LEGAL HEIRS MD. ZAKIR HUSSAIN MAZARBHUYIA and ORS	MD.A H LASKAR	
34	RSA/131/2017	MRS RUNUMI BEGUM <b>Versus</b> SHRI HEMEN MAJUMDAR and 3 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR K JAIN (R1) MR. N ALAM (R1) MR. S U AHMED (R1) MR A K SHARMA (R1)
35	RSA/140/2017	MISSION DAS AND 2 ORS <b>Versus</b> SUBODH KUMAR ROY and 11 ORS,	MR.S P CHOUDHURY MR.A S DHILLON MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA
36	RSA/151/2017 FIXED	SMTI DIPALI BALA DAS @ DIPALI RANI DAS <b>Versus</b> ON THE DEATH OF HAJI ABDUL JALIL HIS LEGAL HEIRS HELAL UDDIN and 10 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.M H RAJBARBHUIYAN MR.W RAHMAN MS.S RASUL
37	RSA/193/2017	SRIMATI MALATI MAHATO <b>Versus</b> LEGAL HEIRS OF LT KALI MAHTO SRI ARJUN MAHATO and 3 ORS	MR.A NARZERY MS.P BARMAN	MR.A SARMA
38	RSA/194/2017	SMTI MALOTI MAHATO <b>Versus</b> LEGAL HEIRS OF LATE KALI MAHATO SRI ARJUN MAHATO and 4 ORS	MR.A NARZERY MS.P BARMAN	MR.A SARMA
39	RSA/306/2017 FIXED	SMTI PUSPA GAYAN <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM
40	RSA/337/2017	SRI AJOY RAY <b>Versus</b> MRS KALPANA METHREW	MR.B K DAS MRG JALAN MR.H P NEOG MR.H P GUWALA	MS. R DUTTA LEGAL AID COUNSEL
41	RSA/370/2017	SMTI RINKU DAS <b>Versus</b> ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY
42	I.A.(Civil)/1190/2017 WITH STAY PET., FIXED <b>in</b> RSA/246231/2015 <b>WITH</b> RSA/246231/2015 (Filing Number)	SMTI LALO BARMANI and 2 ORS, <b>Versus</b> ABDUL HAMID MOLLAH and 3 ORS, <b>Versus</b> SMTI LALO BARMANI and 2 ORS <b>Versus</b> ABDUL HAMID MOLLAH	MR B ACHARYYA MR.H A SARKAR MR B ACHARYYA MR.H A SARKAR	MR A ISLAM (R- 1-4) MR.H R AHMED R- 1-4



43	I.A.(Civil)/2293/2017 in RSA/288237/2016	SMTI GAYATRI DEY and 9 ORS, <b>Versus</b> FAGLU MAJHI and ANR,	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	
	<b>WITH</b> RSA/288237/2016 (Filing Number)	SMTI GAYATRI DEY and 9 ORS <b>Versus</b> SRI FAGLU MAJHI and ANR	MR.A R SHOME MR.S CHOUHAN	
44	I.A.(Civil)/3626/2017 in RSA/22/2017	MD. ABDUN NOOR and 7 ORS <b>Versus</b> SHRI MAYUB ALI and 4 ORS,	MRS.F BEGUM MR.A M BARBHUIYA	MR.A H M R CHOUDHURY
	<b>WITH</b> RSA/22/2017	MD ABDUN NOOR and 11 ORS <b>Versus</b> SHRI MAYUB ALI and 4 ORS,	MRS.F BEGUM MR.B SAHARIA MR.A M BARBHUIYA MS.M MEDHI	MR.A H M R CHOUDHURY(R-1)
	<b>WITH</b> I.A.(Civil)/3634/2017 in RSA/22/2017	MD ABDUN NOOR and 7 ORS <b>Versus</b> SHRI MAYUB ALI and 4 ORS,	MRS. F BEGUM MR. A M BARBHUIYA	MR. A H M R CHOUDHURY
45	RSA/12/2018 FIXED	RAMESWAR KALITA <b>Versus</b> MAHESH KALITA	MR.A SARMA MR. R AHMED MR. P P DAS MD.B RAHMAN MR.A JAHID	MR. P P DAS MR. P CHAKRABORTY(R1 TO 5) MR. B C TALUKDAR (R1 TO 5)
46	MFA/45/2018 WITH LCR, FIXED	NASIMA BEGUM <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA SC, NF RLY
47	MFA/46/2018 WITH LCR, FIXED	SMT KAMAL KOUR <b>Versus</b> UNION OF INDIA	MR D C K HAZARIKA MR. B BARMAN MS J KALITA	MR. B SARMA
48	MFA/47/2018 WITH LCR, FIXED	MAYUREE DEKA <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SHARMA SC, NF RLY
49	I.A.(Civil)/287/2018 IN RSA 58/2003(D/O) in RSA/58/2003	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> I.A.(Civil)/286/2018	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	MR. P K ROY MR. S K CHAKRABORTY MR. D P MANDAL
	<b>WITH</b> I.A.(Civil)/288/2018	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> I.A.(Civil)/289/2018	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> I.A.(Civil)/290/2018	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
50	I.A.(Civil)/590/2018 CAVT. 1683/2017 in MFA/10/2018	M/S ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI ANIMA SWARGIARY	MD. A AHMED	MR. N BARUAH MS. R T DAS MR. K DAS MR. S DAS FOR CAVEATOR MS. D BARUA
	<b>WITH</b> MFA/10/2018	M/S ORIENTAL INSURANCE CO. LTD <b>Versus</b> ANIMA SWARGIARY	MD. A AHMED	MR. N BARUAH MS. R T DAS MR. S DAS MR. K DAS FOR CAVEATOR MS. D BARUA

	<b>WITH</b> I.A.(Civil)/591/2018 <b>in</b> MFA/10/2018	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI ANIMA SWARGIARY	MD. A AHMED	MR. N BARUAH MRS. R T DAS MR. K DAS MR. S DAS FOR CAVEATOR MS. D BARUA
51	I.A.(Civil)/1654/2018 <b>in</b> RSA/131/2018	M/S P.K STORE AND 2 ORS <b>Versus</b> THE STATE BANK OF INDIA	MR S SARMA MR. B B KAKATI MR. N N UPADHAYA	
	<b>WITH</b> RSA/131/2018	M/S P.K. STORE AND 2 ORS <b>Versus</b> THE STATE BANK OF INDIA	MR. B B KAKATI MR. S SHARMA MR. N N UPADHAYA	
	<b>WITH</b> I.A.(Civil)/1656/2018 <b>in</b> RSA/131/2018	M/S P K STORE AND 2 ORS <b>Versus</b> THE STATE BANK OF INDIA	MR. S SHARMA MR. B B KAKATI MR. N N UPADHAYA	
52	I.A.(Civil)/2053/2018 <b>in</b> RSA/107/2016	MUSTT. SABJAN NESSA <b>Versus</b> MD. GAJIBAR RAHMAN	DR. K U AHMED	MR. K A MAZUMDER MR E AHMED
	<b>WITH</b> RSA/107/2016	MD GAJIBAR RAHMAN <b>Versus</b> MUSTT SABJAN NESSA	MR. K A MAZUMDER MR. A CHOUDHURY MR. N I KHAN MD. E AHMED	MR. M HOSSAIN MR. K U AHMED MR. Z H AHMED
53	I.A.(Civil)/2200/2018 WITH LCR <b>in</b> RSA/148/2006	SHRI LOHIT CH. BARUAH AND 9 ORS <b>Versus</b> SMTI. ARUNA BARUAH AND 7 ORS	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	MR. S K GHOSH
	<b>WITH</b> RSA/148/2006	LOHIT CH. BARUAH <b>Versus</b> ARUNA BARUAH and ORS	MR S P ROY MR N ALAM MR R P N SINGH MR H S KALSI MR V K RAI MR K RAJBONGSHI	MR.M U MAHMUD MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE
	<b>WITH</b> I.A.(Civil)/2201/2018 <b>in</b> RSA/148/2006	SHRI LOHIT CH. BARUAH AND 9 ORS <b>Versus</b> SMTI. ARUNA BARUAH AND 7 ORS	MR. S P ROY MS. N RAI MR. T R ROY	MR. S K GHOSH
	<b>WITH</b> I.A.(Civil)/2203/2018 <b>in</b> RSA/148/2006	SHRI LOHIT CH. BARUAH AND 9 ORS <b>Versus</b> SMTI. ARUNA BARUAH AND 7 ORS	MR. S P ROY MS. N RAI MR. T R ROY	MR. S K GHOSH
54	I.A.(Civil)/2401/2018 NOT BY HON. K.R. SURANA, J <b>in</b> CRP/441/2016	SRI JAIRAJ BIKRAM SINGH <b>Versus</b> SRI JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MS. B SARMA MD. ASLAM	MR. M K MISRA MR. M MAHANTA MR. M CHOUDHURY MR. P K MUNIR
	<b>WITH</b> CRP/441/2016	JAIRAJ BIKRAM SINGH <b>Versus</b> JAGJEET SINGH CHETRY	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI	MR.M K MISRA(R-1) MR.M MAHANTA MR.M CHOUDHURY(R-1) MR.P K MUNIR(R-1)
<b>HEARING</b>				
55	MFA/46/2014 WITH LCR, FIXED	MAJNU AHMED <b>Versus</b> SAFIUL ISLAM and ANR.	MR.A R AGARWALA MRI HASSAN MS.T HASNU	MS.R D MOZUMDAR MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M A MOON



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 13**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - II) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4409/2018	NURUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, SEC. EDU.
<b>WITH</b>				
2	WP(C)/3485/2018	K.M.BADRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, SEC. EDU.
3	WP(C)/4458/2018 FIXED	SOKIR UADDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, ELEM. EDU
4	WP(C)/4812/2018 FIXED	SUNDEEP BASAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR B GOGOI SC, HEALTH
5	WP(C)/4911/2018	KALPANA BODO <b>Versus</b> THE BOARD OF SECONDARY EDUCATION ASSAM AND 2 ORS	MR. J LASKAR MR F Z MAZUMDER	SC, SEBA
6	WP(C)/5033/2018 FIXED	GITA KARMAKAR @ GITA RANI ROY KARMAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR H K GOGOI MS J DEKA MR. R THADANI	SC, ELEM. EDU
7	WP(C)/5166/2018	ANJU SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MS. B CHOUDHURY MR A K RAI MS. N RAI MR K K S ROY	SC, HIGHER EDU
8	WP(C)/5249/2018 FIXED	MASUM AHMED LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
9	I.A.(Civil)/2923/2018 FIXED in WP(C)/3549/2017	MD. FAIJUL ISLAM <b>Versus</b> NASIR UDDIN	MS B DEVI MS. M BORUAH MR. N BARUAH	MR. M K HUSSAIN MRS. S Y AHMED MS K SARMA

**WITH**  
WP(C)/3549/2017

NASIR UDDIN AHMED  
**Versus**  
THE STATE OF ASSAM and 6 ORS.

MR.M K HUSSAIN  
MS.S Y AHMED  
MS.K SHARMA

GA, ASSAM R-3  
MS B DEVI (R7)  
MR. N BARUAH  
MS. M BORUAH  
SC, SECONDARY  
EDUCATION(1,2,4,5)  
MR. N BARUAH (R7)

**ORDER NO STEPS**

10 WP(C)/7069/2015

ARJUN DAS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR.R DUTTA  
MR.M K BORO

SC, SECONDARY  
EDUCATION  
SC, F.DEPTT.

**ADMISSION**

11 WP(C)/1370/2014  
FIXED

ABU BAKKAR SIDDIQUE  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR.I HUSSAIN  
MRS.S AHMED  
MR.A T SIKDER

SC, EDU

12 WP(C)/2672/2015  
FIXED

SMTI. SMIRITI CHANDA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.N DHAR  
MR .B MALAKAR  
MS.S DASGUPTA

MR.S A B KHABIR(R-5)  
MR.I H SAIKIA(R-5)  
MR.K KALITAR-5  
MS.S KANUNGOE(R-5)  
SC, ELEMENTARY  
EDUCATION

13 WP(C)/2772/2015

AHAD ALI AHMED and 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR.R BARUAH  
MS.K DEVI  
MS.K DAS

MR.G SARMA(Education  
Deptt.)  
SC, ELEMENTARY  
EDUCATION  
MR.D KONWAR

14 WP(C)/4789/2015

GAUTAM SHILL  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.M U MONDAL  
MSN NASRIN  
MR.M HUSSAIN  
MR.H R AHMED  
MDI H KHAN

SC, ELEMENTARY  
EDUCATION  
MRSA VERMA  
SC, FINANCE

15 WP(C)/5777/2015  
FIXED

RADHIKA DEVI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.M CHANDA  
MRS.U DUTTA  
MR.S CHOUDHURY

SC, SECONDARY  
EDUCATION  
SC, PENSION

16 WP(C)/6752/2015

SUREN GOGOI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR.D DAS  
MR.R SINGHA

SC, SECONDARY  
EDUCATION  
SC, K A A C

17 WP(C)/6879/2015

M/S ROYKO TRADERS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.O P BHATI  
MR.T C DAS  
MR.P SARMA  
MR.S KHAN

SC, FINANCE

**WITH**

18 WP(C)/7023/2015

M/S ROYKO TRADERS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.O P BHATI  
MR.T C DAS  
MR.P SARMA  
MR.S KHAN

SC, FINANCE

19 WP(C)/7225/2015

MRS. TULIKA DAS and ANR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR.M K CHOUDHURY  
MR.N BARUAH  
MRP BHARDWAJ  
MR.T N SRINIVASAN  
MR.A BARKAKATI

SC, U G CR-4  
SC, HIGHER  
EDUCATION(R-1&3)  
SC, FINANCE(R-2)

**WITH**

20 WP(C)/7088/2015

UPEN KUMAR SAHA and ANR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR.M K CHOUDHURY  
MR.N BARUAH  
MRP BHARDWAJ  
MR.T N SRINIVASAN

SC, HIGHER EDUCATIONR1  
and3  
SC, FINANCE(R2)  
SC, U G C(R4)

21 WP(C)/7672/2015  
FIXED

DULAL KAPASIA  
**Versus**  
THE STATE OF ASSAM and 3 ORS.

MS.K DEVI  
MS.R BARUAH  
MS.K DAS

MS.M GOSWAMI(R-4)  
SC, SECONDARY  
EDUCATION

22 WP(C)/242/2016  
FIXED

SMTI ANU TALUKDAR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. N C BAROOAH  
MR.J C CHAUDHURY  
MR.J CHOUDHURY  
MR.G C SHARMA

MR.K D SARMA(GA,  
Assam.)  
SC, ELEMENTARY  
EDUCATION(R-1 TO 4)

23	WP(C)/1566/2016 B/O	DIPAK HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M TALUKDAR MS. M TALUKDAR	SC, SECONDARY EDUCATION MR. P J SAIKIA (R- 7&8) MR. B K GOGOI (R-9) MR. Z AHMED (R- 7&8) MR. H ROHMAN (R-9) MR. C K S BARUAH GA, ASSAM MS. R GOGOI (R- 7&8) SC, FINANCE MR. K KAKATI (R- 7&8)
24	WP(C)/4109/2016 FIXED	NAYAN KHATIOUDA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.P SARMAH MR.S K SINGHA MR.B KUMAR	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC
25	WP(C)/1036/2017 FIXED	FAKAR UDDIN ALI AHMED and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM(R3) MS.L N CHOUDHURY(R-6) MD.M H CHOUDHURY(R-6) MS.M DEORI R-6 MR.T A CHOUDHURY(R-6) MS.S KHAN(R-6) SC, SECONDARY EDUCATION(R1, 2 &4)
26	WP(C)/2801/2017 FIXED	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.K DEVI MR.M SARMA MS.K DAS	SC, SECONDARY EDUCATION
27	WP(C)/7234/2017	JEAN MARTHA N SANGMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.R LAHKAR MR.K J SAIKIA	GA, ASSAM SC, AG SC, ELEMENTARY EDUCATION
28	WP(C)/1946/2018	MRINAL KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T C DAS MR. M DEKA MR D K ROY MS. I KAKATI	SC, SEC. EDU.
29	WP(C)/2379/2018	BIROJABALA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU
30	WP(C)/3386/2018 FIXED	LUQMAN ANSARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B CHETRI MR. K K PARASAR	SC, SEC. EDU. GA, ASSAM MR. N UPADHAYAY (R7) SC, FINANCE
31	WP(C)/3502/2018	ALFIZUR ALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MS. A BORUAH MR. S H SIKDAR	SC, SEC. EDU. MR. M CHOUDHURY (R 4) MR M AHMED (R 4) MR. A HUSSAIN (R 4)
32	WP(C)/3580/2018	BHAGWAN RAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A HASSAN MS. B BORA	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, KARBI ANGLONG
33	WP(C)/4070/2018 FIXED	MULANI BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. D GOGOI MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, KARBI ANGLONG SC, FINANCE

**ORDERS**

34	WP(C)/5796/2013	MD. MUSTAQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUIYAN MR.M A I HUSSAIN MR.B ZAMAN	SC, EDU
35	WP(C)/6536/2013	NRIPEN KUMAR DAS and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY	MR.G SHARMA MR.M DUTTA MS.K DEKA SC, EDU

36	WP(C)/6585/2015	RUPAM HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S K GOSWAMI MS.N BARMAN	MR.J K PARAJULI(R-6) MR.S K CHAKRABORTY(R-3) MR.G RAHULR-6 SC, SECONDARY EDUCATION MR.D M NATH(R-6)
37	Cont.Cas(C)/184/2017	SANJIB SWARGIARY <b>Versus</b> RAMESH CH. JAIN and ANR.	MS.K DEVI MS.R DAS MS.R P BORAH	MR.D SAIKIA MR.M R LASKAR MR.N SARMA
38	Cont.Cas(C)/527/2017	MANAHARI BAISHYA <b>Versus</b> PREETOM SAIKIA and 3 ORS.	MR.A NATH MR.A R TAHBILDAR	MS. B BHUYAN MR. M R LASKAR MR. B GOSWAMI MR. B GOSWAMI MR. A KHOUND MR. D SAIKIA MS. Y S PHOM MR. M BORAH MS. P CHAKRABORTY MR.A DEKA(R-3)
39	WP(C)/967/2017 WITH OFFICE NOTE	INDU BHUSAN KALITA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 4 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, BTC
	<b>WITH</b>			
40	WP(C)/7851/2016	MOHIMA BORO and 3 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 4 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION SC, BTC
41	WP(C)/3734/2017 WITH OFFICE NOTE	LILY DUTTA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. B D DAS MR. H K SARMA MS. R DEKA	MR. A C BORBORA(R-3) GA, ASSAM MRS. R BORBORA(R-3) MR. K K DEY R- 5 and 6 MR. M SMITH(R-3) MR V K BAROOAH(R- 5&6) SC, EDUCATION MR S BAISHYA(R- 5&6)
42	Review.Pet./26/2018 FIXED, WP(C) 550/18(D/O)	UTTAM CHANDRA PATHAK <b>Versus</b> JOGENDRA NATH SARMA AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. P S DEKA (R5) MS. A CHAKRABARTY
43	Cont.Cas(C)/28/2018	BICHITRA DAS @ BICHITRA KUMAR DAS <b>Versus</b> PREETOM SAIKIA	C DAS MR. K R PATGIRI C DAS	MR. A DEKA MR. M R LASKAR MR. N SARMA MS U DAS MR. G TAYE MR. D SAIKIA, SR.ADV.
44	Cont.Cas(C)/107/2018	MUZAKKIR HUSSAIN LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN	MR. N ISLAM MS. L WAJEEDA	MR. D SAIKIA MS. P CHAKRABORTY MR. K K DUTTA
45	Cont.Cas(C)/117/2018	KRIPAMAY BAYAN <b>Versus</b> JYOTSNA RANI BARMAN	MR. S BORGHAIN MR. S BORGHAIN MS. B DEVI MR G GORLOSA	MR. A DEKA MR. N SARMA MS. N PHUKAN
46	Cont.Cas(C)/143/2018	OMAR ALI <b>Versus</b> MANOJ KUMAR PHUKAN AND ANR.	MR. M HUSSAIN MR A RASHID	MR. N M SARKAR MR. N SARMA MS F INTAZ
47	Cont.Cas(C)/167/2018	MUKHESWAR GOGOI AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MR. B GOSWAMI	MR. A DEKA (R1) MS. S KHANIKAR MR. N SARMA MRS. R BORAH MS U DAS MR. G TAYE MR. D SAIKIA (R1)
48	Cont.Cas(C)/176/2018	FIRDUS HAQUE <b>Versus</b> PHANINDRA JIDUNG AND 2 ORS.	MR. A M S MAZUMDER MR. B AHMED	

49	<b>WITH</b> WP(C)/1680/2018	FIRDUS HAQUE <b>Versus</b> THE STATE OF ASSAM AND	MR. A M S MAZUMDER MR. B AHMED	SC, SEC. EDU. GA, ASSAM
50	Cont.Cas(C)/179/2018	USHA RANI SINGHA <b>Versus</b> SAMSHER SINGH AND 2 ORS.	MR H I CHOUDHURY MR. R MAZUMDAR G UDDIN MR H BEZBARUA	MR. A DEKA, SC, EDU
51	Cont.Cas(C)/189/2018	HARI PRASAD DAS <b>Versus</b> PREETAM SAIKIA	MR. N BORAH MR. H MAZUMDER	MR. A DEKA, SC, EDU
52	WP(C)/924/2018 B/O	REJAUL KARIM <b>Versus</b> BOARD OF SECONDARY EDUCATION ASSAM AND ANR	MR. A ALI	SC, SEBA
53	WP(C)/2118/2018	HANIF UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. B HUSSAIN MR. P B MAZUMDER	SC, ELEM. EDU
54	WP(C)/3071/2018	RAJIM UDDIN MIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS S K CHAUHAN MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I. SC, U G C
55	WP(C)/4290/2018 FIXED	UDAY BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR	SC, HEALTH
<b>HEARING</b>				
56	WP(C)/1899/2016	PRITHIVIRAJ KHAKHLARY and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.D GOGOI MR.S BORTHAKUR	MR.R SARMA(R-4) MR.P P BARUAH(R-4) SC, APSC SC, HIGHER EDUCATION
57	<b>WITH</b> WP(C)/6238/2015	SATYAJIT DAS and 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H K DAS MR.U K NAIR	SC, AG SC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
[ SPECIAL LIST(CIVIL) ] DATED 09-07-2018  
TO 30-08-2018, ALONG WITH THE FOLLOWING  
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CRP/108/2018	JHARNA DEY <b>Versus</b> THE STATE OF ASSAM	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM
2	CRP/109/2018	NASIK ALI <b>Versus</b> PRADIP KALITA AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
3	CRP/110/2018	SUDEB GHOSH AND ANR. <b>Versus</b> KAJAL CHANDRA PAUL	MR G P BHOWMIK MRS. M HORE MR D KALITA MS P CHETIA	
4	CRP(I/O)/236/2018 FIXED	SAHIBUR RAHMAN <b>Versus</b> MAKAD ALI AND 2 ORS.	MR P K SINGHA MR D K MEDHI	
5	CRP(I/O)/252/2018 FIXED	SHRI GUPTAMONI SHARMA @ KAVID KASHYAP <b>Versus</b> SMT. NITA BHATTACHARYYA	MR G P BHOWMIK MR D KALITA	
6	CRP(I/O)/258/2018 FIXED	COSMOS BUSINESS PVT. LTD. <b>Versus</b> BURAGOHAIN TEA COMPANY LTD. AND 4 ORS	MR. T J MAHANTA MR. A BARUAH MR. B BORA	
7	CRP(I/O)/267/2018	TASER ALI <b>Versus</b> JAMIRUDDIN @ JAMINSHA SHEIKH AND ANR.	MR. M NATH MR. R J BORDOLOI MR. R ALI	
8	CRP(I/O)/269/2018	BINOD KUMAR CHIRANIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. M HUSSAIN MR. T U LASKAR MR A RASHID	GA, ASSAM

**ADMISSION**



9	FAO/13/2015 (AFTER SUMMER VACATION)	M/S ECO MOTORS and ANR <b>Versus</b> SMTI SHARMISTHA BARUAH and 14 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MS.A BEGUM(R- 1-3) MR.A D CHOUDHURY(R-10 & 11) MR.S N TAMULI(R- 1-3) MS.P K ZANNATR-4 MR.D CHOUDHURY(R-10 & 11)
	<b>WITH</b> I.A./238/2016 <b>in</b> FAO/13/2015	M/S ECO MOTORS and ANR <b>Versus</b> SMTI SHARMISTHA BARUAH and 14 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR.A D CHOUDHURY(R-10 & 11) MS.P K ZANNAT(R-4) MR.D CHOUDHURY(R-10 & 11)
10	FAO/14/2015	M/S ECO MOTORS and ANR <b>Versus</b> SMTI SHARMISTHA BARUAH and 14 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MS.A BEGUM(R- 1-3) MR.S N TAMULI(R- 1-3) MS.P K ZANNATR-4
	<b>WITH</b> I.A./237/2016 <b>in</b> FAO/14/2015	M/S ECO MOTORS and ANR <b>Versus</b> SMTI SHARMISTHA BARUAH and 14 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR A K RAI MR.R P N SINGH	MS.P K ZANNAT R-4
11	CRP/194/2015	M/S ECO MOTORS and ANR <b>Versus</b> SMTI SHARMISTHA BARUAH and 14 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MR.R P N SINGH	MS.A BEGUM(R-1) MR.A D CHOUDHURY(R-10 & 11) MR.R K DUTTA(R-14) MR.S N TAMULI(R-2)(R-1) MR.N BARUAH(R-14) MS.P K ZANNAT(R-4) MR.M K ALIR-14 MR.D CHOUDHURY(R-10 & 11) MR. P DUTTA(R-10 & 11)
	<b>WITH</b> I.A./272/2016 <b>in</b> CRP/194/2015	M/S ECO MOTORS and ANR <b>Versus</b> SMTI SHARMISTHA BARUAH and 14 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MR.R P N SINGH	MR.A D CHOUDHURY(R-10 & 11) MR.R K DUTTA(R-14) MR.S N TAMULI(R-2) MR.N BARUAH R-14 MS.P K ZANNAT(R-4) MR.M K ALI(R-14) MR.D CHOUDHURY(R-10 & 11) MR. P DUTTA(R-10 & 11)
12	CRP(I/O)/33/2017 FIXED	PURNANANDA BORUAH <b>Versus</b> TULAN MOLIA BORUA	MR.P BOIRAGI MS.B TALUKDAR MR.R ALI	MR G N SAHEWALLA(R1) MR.P DEKA(R-1) MS.D SWAMI MD.ASLAM(R-1)
13	CRP(I/O)/291/2017	KHAGEN KALITA and 9 ORS. <b>Versus</b> SATYENDRA DAS and 11 ORS.	MR.M DAS	MR.A BHATTACHARYYA(R 1-12) MS.M KALITAR- 1-12
14	FAO/26/2018 (AFTER SUMMER VACATION)	RAMAKANTA DUTTA <b>Versus</b> JHUTAN SAHA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
15	FAO/30/2018 WITH I.A.(C) 4085/17(D/O) (AFTER SUMMER VACATION)	SMTI. RUPA GOGOI AND 5 ORS. <b>Versus</b> MD. ABDUL AZIZ	MR. A UPADHYAY MS. K JAIN MS. P UPADHYAY	MR. J SHARMA MR. G KAKOTI MR. P THAKURIA
	<b>WITH</b> I.A.(Civil)/2375/2018 <b>in</b> FAO/30/2018	SMTI. RUPA GOGOI AND 5 ORS. <b>Versus</b> MD. ABDUL AZIZ	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. J SARMAH
16	FAO/32/2018 (AFTER SUMMER VACATION)	SRI SURESH CHANDRA DAS and ANR <b>Versus</b> SRI PREMANANDA LAYEK @ BACCHU LAYEK and 3 ORS,	MR R DHAR MR. S P CHOUDHURY MR. A S DHILLON	

17	FAO/46/2018	SRI LIPAK DAS AND ANR <b>Versus</b> SRI DHARITRI KR. DAS	MR. N BHARALI MR S ALI MR P SAH	
	<b>WITH</b> I.A.(Civil)/2914/2018 <b>in</b> FAO/46/2018	SRI LIPAK DAS AND ANR <b>Versus</b> SRI DHARITRI KR. DAS	MR. N BHARALI MR S ALI MR P SAH	
18	RFA/101/2018	ANIL KUMAR BANIK AND 10 ORS <b>Versus</b> SWAPAN KUMAR BANIK AND 18 ORS	MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA	
		<b>ORDERS</b>		
19	FAO/27/2010 WITH MC 3851/10(D/O) & LCR	THE STATE BANK OF INDIA <b>Versus</b> PRASANTA KUMAR GANGULY and 3 ORS	MR.L TALUKDAR MR.G DAS MR.A GAFFAR MRS.M DAS	MR.J SARMA MR.A R SIKDAR(R-4) MR.G SOREN MR.N AHMED(R-4) MRN TALUKDAR MR.M H TALUKDAR(R-4) MR.M K DAS MR.H DAS(R-4) MR.M K MISHRA
20	CRP/21/2015 FIXED	SMTI SANDHYA ROY <b>Versus</b> KUSHAL DUTTA and 4 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.S BHARALIR-1 MR.M DAS(R-1) MS.M GOSWAMI(R-1) MR.N K NEOG(R-1)
21	I.A./2575/2015 <b>in</b> RFA/138/2005	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP MR B BANERJEE AG, ARUNACHAL PRADESH C K S BARUAH	MR H RAHMAN P HAZARIKA M BHUYAN ASSISTANT SG GA, NAGALAND MR D BANIA
	<b>WITH</b> RFA/138/2005	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP MR B BANERJEE MR C K S BARUAH AG, ARUNACHAL PRADESH	MR H RAHMAN P HAZARIKA M BHUYAN GA, NAGALAND ASSISTANT SG MR D BANIA
	<b>WITH</b> I.A./1774/2015 <b>in</b> RFA/138/2005	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP MR B BANERJEE	MR H RAHMAN MR.M K MISRA MR.P HAZARIKA P HAZARIKA MR.M CHOUDHURY MR D BANIA ASSISTANT SG GA, NAGALAND
	<b>WITH</b> I.A./1775/2015 <b>in</b> RFA/138/2005	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP B BANERJEE C K S BARUAH AG, ARUNACHAL PRADESH	MR H RAHMAN P HAZARIKA M BHUYAN D BANIA ASSISTANT SG GA, NAGALAND
	<b>WITH</b> I.A./1776/2015 <b>in</b> RFA/138/2005	STATE OF ARUNACHAL PRADESH <b>Versus</b> SURAJMAL KANHAYALAL	GA, AP B BANERJEE C K S BARUAH AG, ARUNACHAL PRADESH	H RAHMAN P HAZARIKA M BHUYAN GA, NAGALAND ASSISTANT SG D BANIA
22	RFA/140/2005	M/S SURAJMAL KANHAYALAL <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M K MISRA MR.P HAZARIKA MR.M CHOUDHURY MR.D BANIA	GA, NAGALAND GA, ARUNACHAL

	<b>WITH</b> MC/3080/2011 in RFA/140/2005	SMTI. CHAMPA DEVI MODI and ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M BHUYAN MR.P HAZARIKA MS.R BASUMATARY MR.D BANIA	GA, ARUNACHAL GA, NAGALAND
	<b>WITH</b> MC/3082/2011 in RFA/140/2005	SMTI. CHAMPA DEVI MODI and ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M BHUYAN MR.P HAZARIKA MR.R DUBEY MR.D BANIA	GA, ARUNACHAL GA, NAGALAND
	<b>WITH</b> MC/3083/2011 in RFA/140/2005	SMTI. CHAMPA DEVI MODI and ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M BHUYAN MR.P HAZARIKA MR.D BANIA MS.R BASUMATARY	GA, ARUNACHAL GA, NAGALAND
	<b>WITH</b> MC/1051/2013 in RFA/140/2005	SANTOSH KR. MODI and 3 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.P HAZARIKA MR.D BANIA MS.R BASUMATARY	GA, ARUNACHAL GA, NAGALAND
	<b>WITH</b> MC/1053/2013 in RFA/140/2005	SANTOSH KR. MODI and 3 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR.M BHUYAN MR.P HAZARIKA MR.D BANIA MS.R BASUMATARY	GA, NAGALAND GA, ARUNACHAL
23	CRP/60/2016 WITH CRP 403/06(D/O) & LCR, FIXED	M/S BAIJANATH BISWANATH and ANR. <b>Versus</b> ASHOK KUMAR SARAWGI and ORS	MR.R J BORDOLOI MR.R DE MS.D SONOWAL MR.R ALI MS.C SARMA	MR.S P ROY(R-1) MR.K RAJBONGSHI(R-1) MS. B SARMA MS.A TALUKDAR(R-1) MS.B BAISHYA(R-1) MR A K RAI R-1 MS. P ADHIKARI MR. D WANGDI MR.R P N SINGH(R-1)
24	MC/117/2016 in Test.App. SL.NO.236310, FIXED	BIRENDRA RANA PATGIRI <b>Versus</b> SURENDRA RANA PATGIRI and 2 ORS,	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHAUHAN	
25	CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. <b>Versus</b> MD. IBRAHIM ALI LASKAR	MR.N DHAR MR. T U LASKAR MR.M MALAKAR	
26	CRP/373/2016	ON THE DEATH OF DHANESWAR MAHANTA HIS LEGAL HEIRS <b>Versus</b> MOHD. ROUSHAN ALI and 7 ORS	MR.R J BORDOLOI MS.M SARMAH MR.R ALI MR.C SHARMA	MR.A C SARMA(R- 1&3) MR.B K BHAGAWATI(R- 1&3) MR.A CHAKRABORTYR- 1and3
27	I.A./712/2016 WITH LCR in RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MR V K BAROOAH
	<b>WITH</b> RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH
	<b>WITH</b> MC/64/2015 in RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH
	<b>WITH</b> I.A./80/2015 in RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MRV K BAROOAH

28	I.A.(Civil)/2001/2016 in RFA/274194/2016  <b>WITH</b> RFA/274194/2016 (Filing Number)	SMTI MITALI BHARALI and ANR <b>Versus</b> MS SUSMITA BHATTACHARJEE and 2 ORS,  SHRIMATI MITALI BHARALI and ANR <b>Versus</b> MRS SUSMITA BHATTACHARJEE and 2 ORS	MR.D SUR MR.N K MURRY	MR.N DHAR(R- 1&2) MR.A T H AHMED R-3 MS.S DASGUPTA(R- 1&2)
29	RFA/74/2017 CAVT. NO. 643/2016 CAVT. 643/16, B/O	PANBARI TEA COMPANY LIMITED and ANR <b>Versus</b> KAMAKHYA COAL TRADERS	MR.P SUNDI MR.A GOSWAMI MR.T C KHETRI	MR.A SATTAR MR.Z MUKIT FOR CAVEATOR
30	RFA/82/2017 WITH LCR	INSTITUTE OF INTEGRATED RESOURCE MANAGEMENT <b>Versus</b> SRI AJIT HAZARIKA	MR.D MOZUMDER MR. S BISWAS	MS.B CHOUDHURY MR.P BORAH MS.J DAS
31	Tr.P.(C)/82/2017 FIXED	SOMA BHOWMICK <b>Versus</b> SUBHANKAR BISWAS	MR.B J MUKHERJEE MS.S CHAKRABORTY MR. S BISWAS	MR A SATTAR MR Z MUKIT MRS H BARUA
32	RFA/87/2017 WITH I.A.(C) 2389/17(D/O) & LCR	SRI GAURANGA SARKAR <b>Versus</b> MOFIDA RABBANI @ BEGUM and 8 ORS	MR.J P KACHARI MR.L K BORAH	MR J SHARMA (R1AND 2) MR G KAKOTI (R1 AND 2) MR. S DEKAR-5 MS.J BORO(R-5) MR.D TUMUNG(R-5) MR. H J RAI (R1 AND 2)
33	RFA/90/2017 WITH I.A.(C) 2610/17(D/O) & LCR	SRI PRADIP KR ROY and 3 ORS <b>Versus</b> SRI DILIP KR ROY	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MR.S S SHARMA Sr.Adv. MS.L SHARMA MR.B J MUKHERJEE MR.M MAJUMDAR
34	RFA/98/2017 WITH LCR	M/S CG ELECTROTECHINDIA PVT LTD <b>Versus</b> SHRI PRAVEEN KANKANI	MR.M K JAIN	MR.A K SAHEWALLA
35	RFA/99/2017 WITH LCR	NARENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM
36	RFA/101/2017 WITH I.A.(C) 1602/17(D/O)	MD KARIM ALI and 4 ORS <b>Versus</b> ON THE DEATH OF ABDUL KHALEQUE HIS LEGAL HEIRS ABDUL MANNAN FARUK and 5 ORS	MS.A DEVI MR.K H KHANDAKAR MR.K M HASSAN MR.A LAL	MR.R J BORDOLOI MR.R ALI MS.A SAIKIA MRS.M SARMA
37	RFA/102/2017 WITH I.A.(C) 3038/17 & 964/16 (BOTH D/O) & LCR	SRI MINOTI SWARGIARY and ANR <b>Versus</b> SRI DASARATH BORO and 8 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	
38	RFA/107/2017 WITH LCR	SRI BINOD KUMAR BERIA and 2 ORS <b>Versus</b> ON DEATH OF DR. PRATAP ADITYA BHARALI HIS LEGAL HEIRS MRS DIPALI BHARALI and 4 ORS	MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN	MR.G N SAHEWALLA(Sr.Adv.)(R- 4&5)(R- 1(a)&1(b)) MS.B SARMA(R- 4&5)(R- 1(a)&1(b)) MR.P DEKAR- 4and5R- 1aand1b MR.M SAHEWALLA(R- 4&5)(R- 1(a)&1(b)) MD.ASLAM(R- 4&5)(R- 1(a)&1(b))
39	RFA/112/2017 CAVT. NO. 1448/2017 WITH I.A.(C) 3586/17 & CAVT. 1498/17(BOTH D/O) & LCR	SILCHAR HEART CARE and RESEARCH CENTRE PVT LTD <b>Versus</b> SMT SAMPATI DEVI CHORARIA	MS.B SARMA MS.R JAIN MS.S KATAKI MR.M SAHEWALLA	MR.M DUTTA FOR CAVEATOR
40	CRP(I/O)/287/2017 FIXED	DIPANKAR GHOSH <b>Versus</b> SITESH BOSE AND 4 ORS	MR.P J SAIKIA MR.R S MISHRA	MR. D NANDI MS.S ROYR-1 MS.P SARMAH(R-1)
41	I.A.(Civil)/2144/2017 in RFA/293235/2017	SRI MRIDUL DEKA <b>Versus</b> PRADIP KUMAR BARUAH	MR.S CHOUDHURY MR.M HUSSAIN MR.A JAHD	MR.M HAQUE MR.K BHATTACHARJEE MS.P BHATTACHARYA MR.B TALUKDAR MR.D BANERJEE

	<b>WITH</b> RFA/293235/2017 (Filing Number)	MRIDUL DEKA <b>Versus</b> PARDIP KUMAR BARUAH	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.S CHOUDHURY MR.A JAHID	
42	Tr.P.(C)/13/2018 FIXED	SARADA DEVI SINGH <b>Versus</b> DIPALI SINGH	MS. P B BORDOLOI MS. S BURAGOHAIN MR. P SAIKIA	
43	RFA/38/2018	SMTI MOUSAMI DAS and 2 ORS, <b>Versus</b> COSMIC NEGOCIATOR LTD. and ANR	MR. S P CHOUDHURY MR. R DHAR MR. A S DHILLON	
44	RFA/52/2018 FIXED	SRI BAPUKAN KALITA <b>Versus</b> ON THE DEATH OF MANIK SAIKIA HIS LEGAL HEIRS SMT PRATIBHA MEDHI SAIKIA AND 8 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	
45	CRP/64/2018 FIXED	SANDIP KUMAR DE <b>Versus</b> TAPAN BANERJEE AND ANR.	MR A DASGUPTA MR. K M HALOI MS B DAS MR. R SARKAR	MR. D DAS (R1 & 2) MR S KHOUND (R1 & 2) MS B SAIKIA (R1 & 2) MR. K MOHAMMED (R1 & 2)
46	CRP(I/O)/122/2018 FIXED	MOIN UDDIN AND 2 ORS. <b>Versus</b> ABDUL HEKIM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. U CHOUDHURY	MR. A R SIKDAR MD A ALI
47	CRP(I/O)/183/2018 FIXED	NAREN MEDHI <b>Versus</b> MANTAJ ALI AND 2 ORS.	MR. SHEELADITYA MD S ALI	MR. B KALITA (R1) MR. A KHANIKAR (R1) MS. S BISWAS (R1)
48	I.A.(Civil)/1471/2018 WITH LCR in Test.App./1/2016	MD. AMINUL AHMED AND ANR <b>Versus</b> MUSSTT. ANJU AHMED @ ROON	MR. A SATTAR MS. N BARMAN MR Z MUKIT MR H BARUAH	
	<b>WITH</b> Test.App./1/2016	MUSSTT ANGUR BEGUM <b>Versus</b> MUSSTT ANJU AHMED @ ROON	MR. A SATTAR MR. Z MUKIT	
49	I.A.(Civil)/2108/2018 FIXED in RFA/65/2018	JYOTIKA SARMA BORDOLOI <b>Versus</b> ON THE DEATH OF KAMAL DEO SAH HIS LEGAL HEIRS SRI RAJKARAN SAH AND ANR	MR. M K SARMA MR. S B PRASAD	
	<b>WITH</b> RFA/65/2018	JYOTIKA SARMA BORDOLOI <b>Versus</b> ON THE DEATH OF KAMAL DEO SAH HIS LEGAL HEIRS SRI RAJKARAN SAH AND ANR	MR. M K SARMA MR. S B PRASAD	MR. S DEKA MR B DUTTA MS. J BORO MR H AGARWAL
	<b>WITH</b> I.A.(Civil)/2107/2018 in RFA/65/2018	JYOTIKA SARMA BORDOLOI <b>Versus</b> ON THE DEATH OF KAMAL DEO SAH HIS LEGAL HEIRS SRI RAJKARAN SAH AND ANR	MR. M K SARMA MR. S B PRASAD	
50	I.A.(Civil)/2179/2018 FIXED in RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR. D SAHU MR. R S MISHRA	
	<b>WITH</b> RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR.D SAHU MR.R S MISHRA	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
	<b>WITH</b> I.A.(Civil)/2180/2018 in RFA/68/2018	MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR <b>Versus</b> SRI JOGENDRA NATH BHUYAN	MR. D SAHU MR. R S MISHRA	

51	I.A.(Civil)/2213/2018 WITH I.A.(C) 1391/18(D/O) in RFA 7/2008(D/O) <b>in</b> RFA/7/2008	SMTI. ANITA GOSWAMI <b>Versus</b> GAJENDRA VIJOY DAS @ GAJEN DAS AND 2 ORS	MR. R BORDOLOI	
52	I.A.(Civil)/2708/2018 in CRP/417/2013(D/O) <b>in</b> CRP/417/2013 <b>WITH</b> I.A.(Civil)/2709/2018	SRI MUKUT PHUKAN <b>Versus</b> THE UNITED BANK OF INDIA and 2 ORS.  SRI MUKUT PHUKAN <b>Versus</b> THE UNITED BANK OF INDIA AND 2 ORS	MR. R DAS   MR. R DAS	
<b>HEARING</b>				
53	CRP/176/2005 WITH REV.PET. 206/17 & 209/17(BOTH D/O), FIXED  <b>WITH</b> MC/184/2017 <b>in</b> CRP/176/2005  <b>WITH</b> MC/186/2017 <b>in</b> CRP/176/2005  <b>WITH</b> CRP/177/2005	SANKAR CHANDRA PAUL <b>Versus</b> PRAKASH CHANDRA SAHA AND ORS  SHRI SANKAR CHANDRA PAUL <b>Versus</b> SHRI PRAKASH CHANDRA SAHA and ANR  SHRI KAMAKHYA CHANDRA DAS <b>Versus</b> SHRI PRAKASH CHANDRA SAHA and ANR  KAMAKHYA CHANDRA DAS <b>Versus</b> PRAKASH CHANDRA SAHA	S C KEYAL S K GHOSH S P CHOUDHURY N CHOUDHURY MR.D CHAKRABORTY  MR.S SARMA MR.N HASAN MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR  MR.S SARMA MS.N HASAN MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR  S C KEYAL S K GHOSH S P CHOUDHURY N CHOUDHURY MR.D CHOUDHURY	S BAROOAH SHEELADITYA S MEDHI MR. R L YADAV           MR.M C KALITA MR.B K DAS MS.P DAS MR.K K GOGOI  MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR  MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
54	CRP/177/2005			
55	RFA/83/2017 WITH LCR, B/O	PARUL BEGUM <b>Versus</b> MUSTT ANUWARA BIBI and ANR	MR.A SATTAR MR.Z MUKIT MR.H K BARUAH	
56	RFA/30/2018 CAVT. NO.0166/2018 WITH CAVT. 166/18 & LCR, FIXED <b>WITH</b> I.A.(Civil)/968/2018 <b>in</b> RFA/30/2018	RATNESWAR MORAN @ TAKAL MORAN <b>Versus</b> JOGENDAR SAH  RATNESWAR MORAN @ TAKAL MORAN <b>Versus</b> JOGENDAR SAH	MR G P BHOWMIK MR. D KALITA  MR G P BHOWMIK MR. D KALITA	

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 15**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - IV) FROM ITEM NOS. 45 TO  
86 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/3672/2017 FIXED in WP(C)/2376/2016  <b>WITH</b> WP(C)/2376/2016	ISMAIL HUSSAIN and ANR. <b>Versus</b> JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. and 16 ORS  THE JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A SARMA MRM K ROY  MR.B CHAKRABORTY MR.U DAS MS.S SARMA	GA, ASSAM MR.B CHAKRABORTY  DR.B AHMED SC, CO-OP. MR.A SARMA MR M K ROY
<b>ORDER NO STEPS</b>				
2	WP(C)/3170/2016 WITH WP(C) 1904/16(D/O)	KAMRUL HUDA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D GOSWAMI MR.R SARMA MR S KHOUND MR.D DAS MR.H NATH	MR.T J MAHANTA(Sr.Adv.)(R- 5(a),5(b)&5(d)) GA, ASSAM MR.P P DUTTA(R- 5(a),5(b)&5(d)) MR.A BHATTACHARYYA R- 5a,5band5d MS.M KALITA(R- 5(a),5(b)&5(d))
3	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI SC, N C HILLS
<b>ADMISSION</b>				
4	WP(C)/700/2012 FIXED	MUSTT. BHANU BIBI <b>Versus</b> STATE OF ASSAM and ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED	GA, ASSAM MR.R SARMA MR.B K DAS MR.M AHMED MRK K DAS MR.P SHARMA MR.D N AMIN MR.I RAHMAN MS.C MAHANTA

5	WP(C)/4418/2013	DEHING SATRA , DEHING THAN GAON DIBRUGARH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N C DAS MS.B BEGUM MS.M DEVI MS.C SARMA	GA, ASSAM MR.D K DAS MR.S BARUAH MS.P BHUYAN SC, REVENUE
6	WP(C)/4701/2013 CAVT. NO. 908/13	SAYED MOINUDDIN AHMED and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B B NARZARI MS.M DAS MR.A R SHOME MR.S CHAUHAN	MR.H R A CHOUDHURY MRS.V L SINGH MS.R CHOUDHURY FOR CAVEATOR SC, REVENUE
7	WP(C)/6230/2013	ROHIM UDDIN <b>Versus</b> THE UNION OF INDIA and 14 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MRS.V L SINGH MR.A K SARKAR SC, REVENUE MR.S SAMARIA SC, PWD SC, AGRI. DEPARTMENT SC, RAILWAY
8	WP(C)/6237/2013	PUNIT KUMAR BAGARIA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD and 3 ORS	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	SC, A S E B
9	WP(C)/1722/2014	ANUSUCHITA ZATI KALYAN SAMITY, ASOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.G N SAHEWALLA MR. A CHAMUAH MRSR BORAH MR.U SAIKIA MR.P P BORTHAKUR	GA, ASSAM MR.A SARMA MR.B SHARMA MR.D BARUAH MR.T K BHUYAN MR.S K DEKA MR.J DEKA SC, ECI
	<b>WITH</b>			
10	WP(C)/1706/2008	ABAYAPURI NAGAR ANCHALIK ANUSUCHIT JATI PARISHAD <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A CHAMUAH R PHUKAN MS.M SONOWAL MS.S DAS MR N C DAS MR.D CHUTIA MS.K BARPUJARI	MR V HANSARIA GA, ASSAM ASSTT.S.G.I.
11	WP(C)/1810/2014	GEORGE BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J C DAS MR.L K BORAH	GA, ASSAM
12	WP(C)/1871/2014	SAHADAT ALI <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR.T MADHUKALLYA MR.R BORAH MR. A CHAMUAH MR.P P BORTHAKUR MR.M KATAKI	SC, CO-OP. GA, ASSAM MR.J M A CHOUDHURY MR.S K DEKA MR.J DEKA
13	WP(C)/410/2016 FIXED	MUSSTT. SAJEDA BEGUM and 7 ORS. <b>Versus</b> THE CHIEF SECRETARY and ANR.	MR.S CHAUHAN MR.A R SHOME	GA, MIZORAM
14	WP(C)/2140/2016 FIXED	SRI PARAMANANDA BORAH and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
15	WP(C)/7011/2016 FIXED	JOYDEEP BHATTACHARJEE and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. U K DAS (P - 2&3) PETITIONER IN PERSON	MR. K AGARWAL(R- 12) GA, ASSAM C.G.C. MR. A K GUPTA(R- 12) MR. B BRAHMA(R- 12) MR. M PHUKAN(R-8) MR. B DAS(R- 12) MS. M BORA ASSTT. S.G.I.
16	WP(C)/7920/2016	NIRMALA SAIKIA <b>Versus</b> STATE OF ASSAM and ANR.	MR.M DEKA MR.D K ROY	GA, ASSAM MR.D BARUAHR-3 MR.P SAIKIA(R-3)



17	WP(C)/1433/2017 FIXED	LILABATI DEBYA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.C BARUAH GA, ASSAM SC, NHAI MR.B DEKA C.G.C. ASSTT.S.G.I.
	<b>WITH</b>			
18	WP(C)/1452/2017	GIRISH KALITA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.C BARUAH(SC, N.H.A.I.) GA, ASSAM(R. 3-5.) C.G.C. MR.B DEKA ASSTT.S.G.I.(R. 1.)
19	WP(C)/1680/2017	KANDARPA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS	GA, ASSAM SC, FINANCE SC, A S T C
	<b>WITH</b>			
20	WP(C)/1695/2017	ATIKUL HAQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR A HAWARI MR.B SINHA MR.A K DAS	GA, ASSAM SC, FINANCE SC, A S T C
	<b>WITH</b>			
21	WP(C)/2033/2017	MAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, FINANCE SC, A S T C
	<b>WITH</b>			
22	WP(C)/2049/2017	ATIKUL HAQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR A HAWARI MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, A S T C SC, FINANCE
	<b>WITH</b>			
23	WP(C)/2052/2017	DHANANJOY TALUKDAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, FINANCE SC, A S T C
	<b>WITH</b>			
24	WP(C)/2103/2017	AFJAL ALI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, FINANCE SC, A S T C
	<b>WITH</b>			
25	WP(C)/2196/2017	SIBA DAIMARY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS.U BARUAH(SC, ASTC) SC, FINANCE
	<b>WITH</b>			
26	WP(C)/2197/2017	MILAN DUTTA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS.U BARUAH(SC, ASTC.) SC, FINANCE

27	WP(C)/3285/2017 FIXED	MD. KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MR V K BAROOAH MR S BAISHYA	GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I.
28	WP(C)/5218/2017 FIXED	HAFIZUR RAHMAN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRH I CHOUDHURY MR.B CHAKRABORTY MS.P A TALUKDAR MS.P UPAMANYU	GA, ASSAM SC, FINANCE
29	<b>WITH</b> WP(C)/5247/2017	DEBASHISH GOSWAMI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRH I CHOUDHURY MR.B CHAKRABORTY MS.P A TALUKDAR MS.P UPAMANYU	GA, ASSAM SC, FOREST SC, FINANCE
30	WP(C)/5374/2017 FIXED	KAMENDRA HANDIQUE <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.J PAWE MR.P K MUNIR	GA, ASSAM
31	WP(C)/5424/2017 FIXED	GANESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.N DUTTA MR.M DAS	GA, ASSAM SC, HEALTH
32	WP(C)/777/2018 NOT BY HON. S.SHYAM, J	SANJIB GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N HASAN MR. S BORTHAKUR MR J ROY MS. S KAKATI MR. C CHAKRAVARTY	MR R BORPUJARI SC, P H E, MR P N GOSWAMI SC, FINANCE DEPTT.
33	WP(C)/827/2018 NOT BY HON. S.SHYAM, J	M/S. ABACUS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HASAN MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	MR. P N GOSWAMI MR. B GOGOI SC, P H E
34	WP(C)/1395/2018	NAGAON JILA BUS PARIBAHAN SANTHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S KATAKI MR. R M DAS MS. R DUTTA	GA, ASSAM MR. Y DOLOI (R1) MR. S BORTHAKUR MR. J ROY MS. S KAKATI MS. U BARUAH
35	WP(C)/3582/2018 FIXED	M/S. SRI KRISHNA STONE CRUSHER UNIT AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA A M I RAHMAN	SC, FOREST SC, PCB
<b>ORDERS</b>				
36	WP(C)/721/2011 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, REP BY SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS.J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA GA, ASSAM MR.A C BURAGOHAIN MR.Y DOLOI(R- 1,2&3) MR.P J PHUKAN MR.P P DUTTA MR.R HAZARIKA MS.P BHATTACHARJEE ADDL. AG, ASSAM
37	<b>WITH</b> I.A./1340/2015 <b>in</b> WP(C)/721/2011	SANTI LAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	GA, ASSAM MR.P J PHUKAN MR.P BORAH
37	MC/2038/2011 (MAIN CASE IS D/O), FIXED <b>in</b> WP(C)/4697/2008	SMTI. AMRIT PRAVA DEORI <b>Versus</b> THE STATE OF ASSAM AND ORS	A R BHUIYAN S BORA B AHMED	GA, ASSAM MR.B J TALUKDAR
38	WP(C)/4145/2012 FIXED	on the death of SMT. INDU PRAVA BORDOLOI, represented by Sri Dibya Bordoloi and Ors <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P SARMAH MR.B DEY MR.R DHAR MR.R DOLEY	MR.A SATTAR MRS.V L SINGH MISS N BARMAN MR.Z MUKIT SC, REVENUE MR.R P GUPTA
39	WP(C)/1086/2013	MRS. BHARATI BORUAH GOGOI and ANR <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.D DAS MR S KHOUND MR.H NATH	GA, ASSAM MR. A DAS(SC, Forest Deptt) ASSTT.S.G.I.

	<b>WITH</b> MC/2407/2013 <b>in</b> WP(C)/1086/2013	MRS. BHARATI BORUAH GOGOI and ANR <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.D DAS MR S KHOUND MR.H NATH	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/2191/2013	MOIJUDDIN SHEIKH @ MOIJUDDIN <b>Versus</b> THE CHAIRMAN OF ASSAM BOARD OF REVENUE and 5 ORS	MR.N ALAM R K MR.A RAHMAN MR.E HUSSAIN MR.A HOQUE	MRS.V L SINGH SC, REVENUE
41	WP(C)/2425/2013	RAMADHAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S K SINGH	GA, ASSAM MRJ CHUTIA SC, K A A C
42	WP(C)/2941/2013	PRAFULLA CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R P HAZARIKA MR.D KONWAR MR.A RAJKHOWA	SC, CO-OP. MR.J M A CHOUDHURY
43	WP(C)/3589/2013	MD. BARKATULLA ALI and 82 ORS <b>Versus</b> THE STATE BANK OF INDIA and 5 ORS	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM
44	WP(C)/5245/2013	DR. BHABENDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R C SAIKIA MR.M KALITA	GA, ASSAM
45	WP(C)/6018/2013	PRAFULLA BORA and 2 ORS. <b>Versus</b> INDIAN BANK and 5 ORS.	MR.Y S MANNAN MS.P BORA MS.S GOHAIN MS.U DEKA	MR.A J DAS(R-1) MR.T ROY MR.N BORUAH(R-1) MR.S DEY MR.P SEN
46	WP(C)/6206/2013	MAKLIS UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY	MRS.V L SINGH SC, REVENUE
47	WP(C)/6353/2013	ABDUR RASHID and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	GA, ASSAM
48	WP(C)/7086/2013	AFROZA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R DUBEY MS.A BORPUJARI MS.A DEKA	GA, ASSAM MR.R K BORA
49	WP(C)/7570/2013	LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNER'S ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.H DAS MR.H GOGOI	GA, ASSAM
50	WP(C)/3973/2015 FIXED	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.S N SARMA MR.R ISLAM MR.R DE MS.N MITRA MS.D DAS	GA, ASSAM(R-1-8) MR.D NANDI(R-9 & 10) MS.P SHARMA(R-9 & 10)
51	WP(C)/6291/2015	M/S ORIENT ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI	GA, ASSAM
52	WP(C)/6321/2015	ZAFAR AHMED and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	GA, ASSAM
53	WP(C)/6555/2015	BUBUL SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR.S SAHA	SC, PWD (ROADS)
54	I.A./505/2016 <b>in</b> WP(C)/8019/2015	SORWAR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.M U MONDAL MS N NASRIN MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	DR.B AHMED SC, CO-OP.
	<b>WITH</b> WP(C)/8019/2015	SORWAR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	DR.B AHMED SC, CO-OP.

55	Cont.Cas(C)/114/2017 WITH I.A.(C) 796/18, 797/18 & 3973/17(ALL D/O)	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. AJIT KAKATI and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.H BURAGOHAIR(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) MS.D GOGOI(R-2)
	<b>WITH</b>			
56	Cont.Cas(C)/117/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. AJIT KAKATI and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.M MAHANTA(R-1) MS.M BORAH(R-2) MS.R DEKA(R-1) MS.D GOGOI(R-2)
	<b>WITH</b>			
57	Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. AJIT KAKATI and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.M MAHANTA(R-1) MR.H BURAGOHAIR(R-2) MS.M BORAH(R-2) MS.D GOGOI(R-2)
58	Cont.Cas(C)/249/2017	ZEETENDRA SALOI <b>Versus</b> MONALISHA GOSWAMI and ANR.	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIASr.Adv.R- 1and2 MR.S BORA(R- 1&2)
59	I.A.(Civil)/2966/2017 FIXED in FAO/10/2017 <b>WITH</b> FAO/10/2017	NUR MOHAL BEGUM <b>Versus</b> NUR JAHAN KHATUN	MR. S C BISWAS MR. E AHMED MR. H ROHMAN	MR. M U MONDAL MR. M R KHANDAKAR
	<b>WITH</b>	NUR JAHAN KHATUN <b>Versus</b> NUR MOHAL BEGUM	MR.M U MONDAL MR.M R KHANDAKAR MDI H KHAN	MR.S C BISWAS MR. E AHMED MR.H ROHMAN
60	I.A.(Civil)/3205/2017 WITH MC---/2017, in WP(C) 7788/01(D/O), FIXED in WP(C)/7788/2001 <b>WITH</b>	M/S CHUNILAL DHARAMCHAND <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR JC GOUR MS.M GAUR	GA, ASSAM
61	WP(C)/1663/2016	M/S CHUNILAL DHARAMCHAND <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D K DAS MR.N BARUAH MR H BETALA	GA, ASSAM SC, FOREST
62	WP(C)/6477/2017 FIXED	SONEKA ROY @ SONEKA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR	GA, ASSAM(R1-3,6 & 7) SC, BTADCR5 SC, FINANCE(R4)
63	Cont.Cas(C)/98/2018	BHUMI DAIMARI AND 5 ORS. <b>Versus</b> A.C. DAS AND 3 ORS.	MR. N ZAMAN MR. A GANGULY T CHHETRI	MS. M BARMAN
64	WP(C)/682/2018 FIXED <b>WITH</b>	MAKBUL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY DR. B AHMED MR K UDDIN MR. S R BARBHUIYA MR. J M SULAIMAN	GA, ASSAM
	<b>WITH</b>	MAKBUL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B U AHMED MR K UDDIN MR. S R BARBHUIYA	GA, ASSAM
65	I.A.(Civil)/2449/2018 WITH I.A.(C) 473/18(D/O), FIXED in WP(C)/7759/2017 <b>WITH</b>	ALOM HUSSAIN MAZUMDER <b>Versus</b> ZAKIR HUSSAIN MAZUMDER AND 8 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MS. R CHOUDHURY
	<b>WITH</b>	ZAKIR HUSSAIN MAZUMDER and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MS.R CHOUDHURY MS.S S ZIA MS.P SARMAH	GA, ASSAM MRS. K DEKA MR. A S DHILLON MS. M BORUAH
66	WP(C)/3579/2018 CAVT. NO. 0524/2018 <b>WITH</b>	MAYNA BEGAM MOZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	GA, ASSAM MR. B K PURKAYASTHA (R4) MR. A S DHILLON MS. M BORUAH (R4) FOR CAVEATOR
67	I.A.(Civil)/2908/2018 in WP(C)/2545/2018	AUGUSTIN KRAMSA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 16**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 09-07-2018 TO 30-08-2018, (RELATING  
TO CIVIL BENCH - III) FROM ITEM NOS. 40 TO  
76 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/228/2018 FIXED in WP(C)/2295/2017 <b>WITH</b> WP(C)/2295/2017	THE UNION OF INDIA <b>Versus</b> PRABIN BORDOLOI  PRABIN BORDOLOI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS. B SARMA  MR.B RAMCHIARY MR.A BORO MS.C TALUKDAR	MR. B RAMCHIARY  C.G.C. MS.B SARMA ASSTT.S.G.I.
2	I.A.(Civil)/2911/2018 in WP(C)/4963/2018 <b>WITH</b> WP(C)/4963/2018	DR. MANIK CHANDRA GOGOI <b>Versus</b> SRI BIRENDRA KR. PATHAK AND 4 ORS  BIRENDRA KR. PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D SAIKIA MR. D SARMAH  MR. A GOGOI MR. M BARUAH	MR. S S ROY MR. A GOGOI MR. M BORAH  GA, ASSAM
<b>ADMISSION</b>				
3	WP(C)/2514/2012	BIPIN CH. DEKA <b>Versus</b> THE STATE OF ASSAM and ORS.	MR.J BARUAH MR.P K BARMAN MS.D DAS	MR.G BAISHYA MR.J I BORBHUIYA SC, BTC SC, FINANCE SC, IAAD MRS A VERMA SC, P H E
4	WP(C)/1989/2013	RIPAN CHOUDHURY <b>Versus</b> THE UNION OF INDIA and 2 ORS	MRT RAJBONSHI MR.B P SINHA MS.N DAS	MR.K C ROY(R-1TO3) C.G.C. MR.S S ROY(R-1) MR.H GUPTA(R-1TO3) ASSTT.S.G.I.
5	WP(C)/5772/2013	PAPU KR. SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.S K DAS	SC, HEALTH SC, K A A C
6	WP(C)/6331/2013	TILENDRA SONOWAL and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B C DAS MR.B BARMAN MR.D DEY MR. B J GHOSH	GA, ASSAM MRS.V L SINGH SC, REVENUE

7	WP(C)/7015/2013	DR. BICHITRA KUMAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.C CHOWDHURY MR.S DAS MR.A DAS MS.M BORDOLOI MR.N SARMAH MR. P DUTTA	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
8	WP(C)/7411/2013	RAMESH PRASAD and ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS.B BHUYAN SC, PWD
9	WP(C)/296/2016	DR. ABHIJIT HOLME CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. B MALAKAR MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM (EA) MR.J M A CHOUDHURY SC, HEALTH
10	WP(C)/4245/2016	RUPJYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI( SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR.G PEGU MR.B J TALUKDAR(R - 1 to 5)
11	WP(C)/5195/2016 FIXED	SMTI. BHARATI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MS. M KALITA MR. A BARUA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM
12	WP(C)/510/2017 FIXED	SYED MD. SAHARUK ALOM <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.A Y CHOUDHURY MS.J DAS	GA, ASSAM SC, APDCL
13	WP(C)/523/2017	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.Y S MANNAN MS.S GOHAIN MS.P TAYE	GA, ASSAM
14	WP(C)/901/2017 FIXED	UMESH PRASAD <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A R SHOME MR.P MAJUMDAR MR.S CHOUHAN	GA, ASSAM
15	WP(C)/5606/2017 FIXED	SUBODH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K KALITA MR.A K DAS	GA, ASSAM
16	WP(C)/7200/2017 B/O	GITA DEVI @ GEETA DEVI @ GEETADEBI NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS	GA, ASSAM SC, FINANCE
17	WP(C)/7356/2017	AVTAR SINGH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.S D PURAKAYATHA MR.S P DAS MR.S CHOUDHURY MR.A DEKA	MR.B GOSWAMI SC, WATER RESOURCE
18	WP(C)/7769/2017 WITH OFFICE NOTE	UDAY CHANDRA THAKURIA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.K K PHUKAN MR.B S BASUMATARY MR.K M BRAHMA MS.A GOGOI	MISS S GOSWAMI ASSTT.S.G.I.
19	WP(C)/852/2018 FIXED	JIBAN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A UPADHYAY MS. K JAIN MR. P UPADHYAY	GA, ASSAM SC, AG SC, IRRIGATION
20	WP(C)/1216/2018 B/O	SMT. POMPI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR T CHHETRI	GA, ASSAM
21	WP(C)/2239/2018 B/O	SARBESWAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M SAIKIA MR. S H SIKDAR MR. N ISLAM MR. T RAHMAN	DR. B AHMED(SC,IRRIGATION DEPARTMENT) GA, ASSAM MR. C BARUAH
22	WP(C)/2269/2018 B/O	ANIMA DEVI <b>Versus</b> EMPLOYEES STATE INSURANCE CORPORATION AND 6 ORS.	MS B DEVI MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	MR. K K NANDI SC, ESIC

23	WP(C)/2424/2018	KESHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M AHMED MR J ISLAM	GA, ASSAM
24	WP(C)/3117/2018 FIXED	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR. A JAHID	SC, HEALTH AND F W
<b>ORDERS</b>				
25	WP(C)/8/2011 AFTER 1 WEEK	JAYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	GA, ASSAM SC, LABOUR & UNEMPLOYMENT MS.S P DAS SC, AGRI. DEPARTMENT
26	WP(C)/5084/2011	MANVEER SINGH and 2 ORS. <b>Versus</b> THE UNION OF INDIA and ANR.	MR.M DUTTA	MR.S C BISWAS MRS PARASHAR MRS.S D CHOUDHURY MR.M BISWAS MR.S DAS MR.R K SARMA SC, NF RLY MR.S K SHARMA
27	WP(C)/2078/2014	ANIMA BORO and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	SC, BTC SC, SOCIAL WELFARE
28	WP(C)/6353/2015	DHIRAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.S SEAL MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MS.J CHETRY	SC, INDUSTRIES & COMMERCE SC, BTC
29	WP(C)/7605/2015	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.F U BORBHUIYA MS.S REHENA MR.A MATIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.(R1-6)
30	WP(C)/7845/2015	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R SARMA MR.P P BARUAH	C.G.C. MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
31	WP(C)/80/2016	RAHENDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S DAS MR.R MAZUMDAR MR.T DEWAN	SC, BTADC SC, EXCISE DEPTT.
32	WP(C)/2579/2016 B/O	NURUL HASAN IFTIKHAR AHMED <b>Versus</b> THE OIL INDIA LIMITED and 4 ORS.	MR.A CHETRY MR.H K DAS MR.U K NAIR	SC, OIL
33	WP(C)/5596/2016	SMT. MANJU KAKATI NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.C GOSWAMI	MR.B K SARMA SC, SOCIAL WELFARE
34	WP(C)/7283/2016 FIXED	THE MANAGEMENT OF ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE PRESIDING OFFICER and 3 ORS.	MR.M HUSSAIN MR.A JAHID	MR.M DEKAR- 2and3 MR.S HOQUE(R- 2&3) MS.S N RENGMA(R- 2&3)
35	Cont.Cas(C)/54/2017 FIXED	DILIP SARMA <b>Versus</b> CMDE RETD. K.C.CHOUDHURY, VSM	MSJ BHUYAN MR.B SINHA MR.A K DAS	MR.B N SARMA MRK NAYAK MR.S DAS
36	<b>WITH</b> WP(C)/4347/2015	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR MR.K N KALITA	GA, ASSAM C.G.C. MR.S K MEDHI MS.H M PHUKAN
	<b>WITH</b> I.A.(Civil)/1486/2016 <b>in</b> WP(C)/4347/2015	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.K N KALITA MR.S S TALUKDAR	GA, ASSAM C.G.C. MS.H M PHUKAN



	<b>WITH</b> I.A.(Civil)/1311/2017 <b>in</b> WP(C)/4347/2015	THE DIRECTOR OF SAINIK WELFARE, ASSAM <b>Versus</b> DILIP SARMA	MR.B N SARMA GA, ASSAM	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.K N KALITA MR.S S TALUKDAR
37	<b>WITH</b> Review.Pet./155/2017	THE DIRECTOR OF SAINIK WELFARE <b>Versus</b> SRI DILIP SARMA	SR. GA, ASSAM	MR. A K DAS MR. M J GOGOI
38	WP(C)/3157/2017	HEMANGA DEKA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR A C BORBORA MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	MR. H RAHMAN MR G ALAM MR. K BARUAH MS. D D BARMAN(ADDL. SR. GA, ASSAM) MR. P BORDOLOI
39	<b>WITH</b> WP(C)/3158/2017	RAHUL TAMULI and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	GA, ASSAM MR.P J SAIKIA (R-2) MR.P D NAIR(R- 6&7) MR G ALAM(R- 6&7) MR.K BARUAH(R-2) MR.H ROHMAN R- 6and7 MR.P BORDOLOI(R-2) MR.D NAG(R- 6&7)
40	I.A.(Civil)/2452/2018 FIXED <b>in</b> WP(C)/2805/2018	NABA KUMAR DEKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. P SHARMA	GA, ASSAM MR. S K MEDHI SC, G M D A SC, C.G.C.
	<b>WITH</b> WP(C)/2805/2018	NABA KUMAR DEKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR C BARUAH MR. P SARMAH MR. B BARUAH	GA, ASSAM SC, GMDA(R-11) ASSTT.S.G.I.
41	I.A.(Civil)/2658/2018 FIXED <b>in</b> Cont.Cas(C)/140/2018	SRI PRASANTA GOGOI <b>Versus</b> SRI LOHIT CHANDRA PATHAK	MR. A SHARIF MR. S ZAMAN MS P BARMAN MR. M ALOM MR. A C KALITA	DR. B AHMED
	<b>WITH</b> Cont.Cas(C)/140/2018 FIXED	PRASANTA GOGOI <b>Versus</b> LOHIT CHANDRA PATHAK	MR. A SHARIF MRS P BARMAN MR. S ZAMAN MR. M ALAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA
<b>HEARING</b>				
42	WP(C)/823/2015 [ AT 2:00 P.M. ], P/H, FIXED	ASSAM POLYTEX LTD. EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM and 6 ORS,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MS.S G BARUAH	GA, ASSAM(R1-4) MR.P K ROY(R-7) MS.M BHATTACHARJEE(R-1 & 4) MR.A AHMED(SC, Industry & Commerce Deptt. (R- 2 & 3)) MS.M DUTTAR-7 MS.A CHAKRABORTY(R-7)
43	WP(C)/3028/2016 B/O	SMT. BULBUL ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A CHETRY MR. H K DAS	MR. A K THAKUR SC, PERSONNEL DEPT.
44	WP(C)/3737/2016 MONTH OF AUG 18	DR. PURUJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	MR.J M A CHOUDHURY SC, HEALTH



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- I)  
(RELATING TO CRIMINAL APPEAL) EXCEPT ITEM  
NO. 30 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./244/2018 WITH LCR 2 FILES, FIXED	ARUP PATOWARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	PP, ASSAM
<b>ADMISSION</b>				
2	Crl.Pet./605/2013 FIXED	DR. RAJENDRA NATH PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R SARMA MR.P P BARUAH MR.P K R CHOUDHURY MR.M K DUTTA	PP, ASSAM
3	Crl.Rev.P./86/2016 LCR 2 FILES, FIXED	M/S PADMAVATI AGRO FOODS <b>Versus</b> MILIND PARKAR and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.M K DAS(R- 1&2) MS.Z ANJUM(R- 1&2)
4	Crl.Pet./113/2016	MD. MUSLIM ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D DAS MR.R ALI MS.J CHETIA MR.M R CHOUDHURY	MR.G N SAHEWALLA(R-2) MR.P BORA(R-2) MS.R JAIN(R-2) MR.P DEKA(R-2) PP, ASSAM
5	Crl.A./175/2016 WITH LCR 2 FILES, FIXED	SRI NIPAN DAS <b>Versus</b> SMTI MALATI CHETRI CHOUDHURY	MR. N ALAM MR.S U AHMED MS.N MAHANTA MRK JAIN MR.S K CHOUDHURY	MR Z ALAM MR. D SARMA MR. P CHETIA
6	Crl.Pet./641/2016	MS. SHAPTASRI MOHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B CHAKRABORTY MR.U DAS	PP, ASSAM
7	Crl.Pet./919/2016 FIXED	JAYANTA BARUAH <b>Versus</b> STATE OF ASSAM and ANR.	MR.P KATAKI MS.M DEVI MS.R BEGUM	PP, ASSAM
8	Crl.Pet./276/2017 FIXED	KON URANG <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.M DEV MS.P DEB MS.N DEB	MS.P BORAH(R-2) MR.S BORTHAKUR(R-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/333/2017 <b>in</b> Crl.Pet./276/2017	KON URANG <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.M DEV MS.N DEB MS.P DEB	PP, ASSAM

9	<b>WITH</b> Crl.Pet./277/2017	KON URANG <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.M DEV MS.N DEB MS.P DEB	MS.P BORAH(R-2) PP, ASSAM MR.S BORTHAKUR(R-2)
	<b>WITH</b> I.A.(Crl.)/334/2017 <b>in</b> Crl.Pet./277/2017	KON URANG <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.M DEV MS.P DEB MS.N DEB	PP, ASSAM
10	Crl.Pet./845/2017 AFTER 3 WEEKS	PRAKASH PROTIM BORA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. F KHAN MS. S PATWARI	M SAIKIA PP, ASSAM
11	Tr.P.(Crl.)/12/2018	SAMIN ARA BEGUM <b>Versus</b> WAHIDUR RAHMAN	MR. K DAS MR. P CHOUDHURY MS. M BEGUM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA
12	Crl.Rev.P./100/2018	MAJIBUR RAHMAN @ MOZIBUR RAHMAN <b>Versus</b> HASINA BEGUM	MR. A B SIDDIQUE MRS. B DAS MR. J A AHMED	MR S M ABDULLAH P MR. R ISLAM MR D SAIKIA MR. J ALI
13	Crl.Rev.P./115/2018	BIPUL BEZBARUAH <b>Versus</b> PADUMI ROY.	MR. N ZAMAN MR. A GANGULY	MR. N J CHOUDHURY MR. D DEKA MR H BORAH
14	Crl.Pet./138/2018	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S DUTTA MR. M H BARBHUYAN MR. A PAUL MR. K MIRA MS. S KUMARI	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA PP, ASSAM
15	Crl.Rev.P./145/2018 LCR 2 FILES	DHANJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B KALITA MR. A KHANIKAR MS. J DEKA MS. S BISWAS	PP, ASSAM
16	Crl.Rev.P./155/2018	SAHABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA MR. M RAHMAN	MS A DAS (R2) PP, ASSAM
17	Crl.A./167/2018 FIXED	SRI SANJAY DAS <b>Versus</b> SMTI JYOTSNA RAY and 3 ORS	MR.B P BORAH MR. M K DAS MR P J DUTTA	
18	Crl.Rev.P./180/2018 FIXED	MD. SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR N AHMED (R2) MR. S RANA (R2) MR. N ISLAM (R2) PP, ASSAM
19	Crl.Rev.P./206/2018 FIXED	MANOJ CHOUDHURY <b>Versus</b> MONIKA MANDAL and ANR	MR. R P SINGH MS A BORBHUYAN	MS. D GHOSH (R1) MS N DEKA (R1) PP, ASSAM PP, ASSAM
20	Crl.Pet./269/2018 FIXED	SHAHJAHAN ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
21	Crl.Pet./388/2018	DHRUBA JYOTI BORAH <b>Versus</b> UMESH PRASAD	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	MR. A K GUPTA MR. R S MISHRA
22	Crl.Pet./461/2018	BHASKAR BARUAH <b>Versus</b> M/S KAUSHIK ENTERPRISE	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P KATAKI MRS R BEGUM MS. S D SARMAH
23	Crl.Pet./477/2018	FIRDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M MALLIK MS. R HUSSAIN	MS. M PATHAK (R2) MS. S CHUTIA (R2)
24	Crl.Pet./499/2018	JIIIT AMRIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	MR. N N JHA (R2) MR. A C RAY (R2) MR M U KHAN (R2) PP, ASSAM
<b><u>BAIL HEARING</u></b>				
25	AB/1652/2017	ANIRUDDHA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM

26	AB/1909/2018 NOT BY HON. H.K.SARMA, J, FIXED	SRI GIRIRAJ VYAS <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. D BORA MS J BORAH	PP, ASSAM
27	AB/1910/2018 NOT BY HON. H.K.SARMA, J, FIXED	ANUPAMA BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. D K BHATTACHARYYA MR. D BORA MS J BORAH	PP, ASSAM
28	AB/1918/2018 NOT BY HON. H.K.SARMA, J, FIXED	SANTOSH KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. D BORA MS J BORAH	PP, ASSAM
29	AB/1925/2018 NOT BY HON. H.K.SARMA, J, FIXED	PINTU GHOSH @ MANTULAL GHOSH <b>Versus</b> THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. D BORA MS J BORAH	PP, ASSAM

**ORDERS**

30	I.A./2062/2015 <b>in</b> CrI.Rev.P./263163/2015  <b>WITH</b> CrI.Rev.P./263163/2015 (Filing Number)	THANESWAR DEKA <b>Versus</b> SMT. JAYSHREE DEKA @ FULKAN KUMAR  THANESWAR DEKA <b>Versus</b> SMT. JAYTSHREE DEKA @ FULKAN KUMAR	MRS.M BORAH MR.B SHARMA MS.B GOGOI	
31	CrI.A./186/2016	PARBAT ALI SK <b>Versus</b> THE STATE OF ASSAM and ANR	MR. H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	MR. M U MAHMUD (R2) MR. M ALI (R2) MS K GOGOI (R2) MR S ISLAM (R2) PP, ASSAM
32	I.A.(CrI.)/582/2016 <b>in</b> CrI.Rev.P./287788/2016  <b>WITH</b> CrI.Rev.P./287788/2016 (Filing Number)	MRINAL BORDOLOI and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR.  MRINAL BORDOLOI and ANR. <b>Versus</b> STATE OF ASSAM and ANR.	MR. S N TAMULI MS. P K ZANNAT  MR.B CHAKRABORTY MRS.B DAS MR.T R SARMA MR.S N TAMULI MR.L GOGOI MS.P K ZANNAT	PP, ASSAM  MR.J SINGH MR.A CHETRY MR.A HANIFA MR.U K NAIR SC, RAILWAY
33	CrI.Pet./718/2016	MUKESH GOYAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.T R ROY MR.R P N SINGH	PP, ASSAM
34	CrI.A./284/2017 WITH LCR 5 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/516/2017 <b>in</b> CrI.A./284/2017	OMAR ALI @ OMAR FARUK <b>Versus</b> THE STATE OF ASSAM and ANR  OMAR ALI @ OMAR FARUK <b>Versus</b> THE STATE OF ASSAM and ANR	MR.J ISLAM MR.T MOHAMMAD  MR.J ISLAM MR.T MOHAMMAD	PP, ASSAM  PP, ASSAM
35	CrI.A./329/2017 WITH OFFICE NOTE AND LCR 5 FILES	DILJAR HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
36	CrI.Rev.P./378/2017 WITH OFFICE NOTE	M/S. H.B.ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.D SUR MR.N K MURRY	PP, ASSAM
37	I.A.(CrI.)/487/2017 <b>in</b> CrI.Rev.P./292982/2017  <b>WITH</b> CrI.Rev.P./292982/2017 (Filing Number)	SRI BISHNU DAYAL SAHU and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR.  BISHNU DAYAL SAHU and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.B D DAS MS.R DEKA  MR.B D DAS MR. D NATH	PP, ASSAM  MR. PP, ASSAM PP, ASSAM
38	I.A.(CrI.)/757/2017 <b>in</b> CrI.Rev.P./403/2017	GULJAR ALI <b>Versus</b> STATE OF ASSAM and 3 ORS	MR.S RANA MR.R H BHUYAN MRSK N MAHAMMAD	PP, ASSAM

	<b>WITH</b> Crl.Rev.P./403/2017	GULJAR ALI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S RANA MR.R H BHUYAN MRSK N MAHAMMAD	PP, ASSAM
39	Crl.L.P./83/2018 FIXED <b>in</b> Crl.A./556/2018	M/S SHRIRAM TRANSPORT FINANCE CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS L R NAG MR. S BANIK	PP, ASSAM
	<b>WITH</b> Crl.A./556/2018 (Filing Number)	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM		
40	Crl.L.P./85/2018 FIXED <b>in</b> Crl.A./820/2018	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS L R NAG MR. S BANIK MS K ZEME	PP, ASSAM
	<b>WITH</b> Crl.A./820/2018 (Filing Number)	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR		
41	Crl.L.P./90/2018 <b>in</b> Crl.A./3447/2018	B.G. ENTERPRISE <b>Versus</b> SHRI RANA PROTIM BORA	MR. M SARMA MS. I GOHAIN MRS. J DEKA MS J A AHMED MS. R DEKA	
	<b>WITH</b> Crl.A./3447/2018 (Filing Number)	B.G. ENTERPRISE <b>Versus</b> SHRI RANA PROTIM BORA		
42	Crl.A./170/2018 WITH OFFICE NOTE & LCR 3 FILES, FIXED	ABDUS SAYAD AKAND <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. A K HUSSAIN MR. B HUSSAIN MS. S HAZARIKA MR. A HOQUE	PP, ASSAM
43	Crl.A./177/2018 WITH OFFICE NOTE & LCR 1 FILE, FIXED	SRI SANJAY KR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.M U MAHMUD MR. S HOQUE MR. S ISLAM MR. S ISLAM MR. M ALI MR. G CHAUDHURY	PP, ASSAM
44	Crl.Rev.P./177/2018	MAINA BEGUM <b>Versus</b> AJIT ALI	MR M AHMED	
45	Crl.A./182/2018 WITH OFFICE NOTE & LCR 4 FILES, FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
46	Crl.A./192/2018 WITH OFFICE NOTE AND LCR 5 FILES, FIXED, AFTER 4 WEEKS	SRI SONESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BORA MR. A BORUA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/477/2018 <b>in</b> Crl.A./192/2018	SRI SONESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BORA MR. A BORUA	PP, ASSAM
47	Crl.Rev.P./201/2018 LCR 4 FILES, WITH OFFICE NOTE, FIXED	HRIDAYANANDA BAROOAH <b>Versus</b> BABUL SARKAR	MR Z ALAM MR. M K SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	
48	Crl.Pet./268/2018 LCR 1 FILE, WITH OFFICE NOTE	MD. HASEN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B CHAKRABORTY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
49	Crl.Pet./322/2018 WITH OFFICE NOTE, FIXED	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S ALI MR. S ALI	MS. C DAS MS. C DAS PP, ASSAM

50	I.A.(CrI.)/370/2018 FIXED in Tr.P.(CrI.)/8/2018  <b>WITH</b> Tr.P.(CrI.)/8/2018	SRI CHOONG SANGKEY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MR. S SARMA MS. S KAKATI MR. C CHAKRAVARTY	PP, A P
		CHOONG SANGKEY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR.	MS. S KAKATI MR. C CHAKRAVARTY MR. S SARMA	PP, A P
51	CrI.Pet./413/2018 FIXED	BABAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	PP, ASSAM
52	CrI.Pet./566/2018 WITH OFFICE NOTE, FIXED	MANABENDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
53	CrI.Pet./568/2018 FIXED	BHOGIRAM DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR. (D)	MR. R K DUTTA	PP, ASSAM
54	I.A.(CrI.)/581/2018 LCR 5 FILES in CrI.A./161/2017  <b>WITH</b> CrI.A./161/2017	DWIPEN BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
		MAHODAR BARMAN and 4 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (P1-5) MR.B K MAHAJAN MR.P K DAS MR N J DAS MR. M KALITA (P1-5) MR.A CHOUDHURY MR. A AHMED (P1-5) MR.N MAHAJAN MR.R ALI MR. J HATIMURIA (P1-5)	PP, ASSAM

**HEARING**

55	CrI.A./136/2018 P/H, LCR 4 FILES  <b>WITH</b> I.A.(CrI.)/323/2018 in CrI.A./136/2018	SWAPAN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	PP, ASSAM
		SWAPAN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. D TIWARI MS. R BORGHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./1676/2018 B/O	JOYNUDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR M ALI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	Bail Appln./1439/2018 FIXED	PARIKSHIT DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
3	Bail Appln./1470/2018 FIXED	SUKHPAL SINGH <b>Versus</b> THE SUPERINTENDENT, NARCOTIC CONTROL BUREAU	MR. A SAHAD MR D J HALOI MS. N BORAH	SC, CBI
4	Bail Appln./1481/2018 FIXED	ROHILA BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS. C KALITA	PP, ASSAM
5	Bail Appln./1617/2018 FIXED	ROMESH BHENGRA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. P BORDOLOI MR. M ALOM	PP, ASSAM
6	Bail Appln./1732/2018 FIXED	PABAN KUMAR DOWARI @ SRI PABAN DOWARI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MR. N P DAS	PP, ASSAM
<b>BAIL HEARING</b>				
7	AB/2375/2017 FIXED	AZIZUR RAHMAN KAZI <b>Versus</b> THE STATE OF ASSAM	MR.S RAHMAN MRS M ABDULLAH P MR.J ALI MR.D SAIKIA	PP, ASSAM
8	AB/3067/2017 FIXED	NURUL HAQUE LASKAR @ NURUMIA LASKAR and ANR <b>Versus</b> THE STATE OF ASSAM	MR.A Y CHOUDHURY MR.N H LASKAR MR.T A CHOUDHURY	PP, ASSAM
9	AB/1054/2018 FIXED	MRIDUL SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
10	AB/1055/2018 FIXED	DIGANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
11	AB/1056/2018 FIXED	GANESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM

12	AB/1059/2018 FIXED	AJAY SINHA ROY <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
13	AB/1079/2018 FIXED	SUBHASH THOUSEN <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. S K SINGHA MR. J M A CHOUDHURY MR. M K NEOG MR. A B T HAQUE MR. B KUMAR	PP, ASSAM
14	AB/1080/2018 FIXED	SUBHASH THOUSEN <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. S K SINGHA MR. M K NEOG MR. A B T HAQUE MR. B KUMAR MR I M A CHOUDHURY	PP, ASSAM
15	AB/1148/2018 FIXED	MANASH JYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND MR. I DAS MR. K MOHAMMED	PP, ASSAM
16	AB/1150/2018 FIXED	SURESH GOYAL <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND MR. I DAS MR. K MOHAMMED	PP, ASSAM
17	AB/1363/2018 FIXED	TIM CHUTIA @ RAJU CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR P BORAH MR. D CHUTIA MR. S BARTHAKUR	PP, ASSAM
18	AB/1499/2018 FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
19	AB/1631/2018 FIXED	PARTHA BARUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. G SARKAR	PP, ASSAM
20	AB/1640/2018 FIXED	ISHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. S A SAIKIA MR. Y ALI MR. F R CHOUDHURY	PP, ASSAM
21	AB/1675/2018 FIXED	SOFIQU L ISLAM BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
22	AB/1679/2018 WITH AB 1664/18(D/O), FIXED	ROWSHAN ZAMAN AKAND <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHOUDHURY	PP, ASSAM
23	AB/1824/2018 FIXED	LALU MIYAN LASKAR @ LALU KABIRAJ AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. S ROY	PP, ASSAM
24	AB/1848/2018 FIXED	LALMAHAMMAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. R P KAKOTI MR. S SUTRADHAR	PP, ASSAM
25	AB/1890/2018 FIXED	SANIARA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MS. R OJAH MR. A CHOUDHURY	PP, ASSAM
26	AB/1947/2018 FIXED	KUTUBUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MR. M MALAKAR MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
27	AB/2070/2018 FIXED	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
28	AB/2149/2018 FIXED	SARIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
29	AB/2162/2018 FIXED	UPEN RAJBONGSHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS. B BARUAH	PP, ASSAM
30	AB/2164/2018 FIXED	SMTI. BORNALI KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MR. A D CHOUDHURY	PP, ASSAM



31	AB/2166/2018 FIXED	MOJMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S BHUYAN MR A KUNDU	PP, ASSAM
32	AB/2171/2018 FIXED	VIVEK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
33	AB/2183/2018 FIXED	KHALEDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MD. A MATLIB MR. R DHAR	PP, ASSAM
34	AB/2184/2018 FIXED	RANUMAI TERONPI <b>Versus</b> THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
35	AB/2185/2018 FIXED	SRI PARIMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. A K BHUYAN (INF.) MS. N CHOUDHURY (INF.) MR. M BORAH (INF.) MR. A KHOUND (INF.) MS. Y S PHOM (INF.) PP, ASSAM MS. T TASHI (INF.)
36	AB/2205/2018 FIXED	MONOWAR HUSSAIN (BAKUL) AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED MR. A MATIN	PP, ASSAM
37	AB/2215/2018 FIXED	CHANAKYA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P PATHAK MR. A NARZARI	PP, ASSAM
38	AB/2217/2018 FIXED	RAHUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA	PP, ASSAM
39	AB/2227/2018 FIXED	MOHSIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. A CHOUDHURY MR. R A CHOUDHURY MS. A KAUSHAR MR. A M MAZUMDER	PP, ASSAM
40	AB/2251/2018 FIXED	NAREN KALITA <b>Versus</b> STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE	PP, ASSAM
41	AB/2257/2018 FIXED	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR D C NATH MR. B PURKAYASTHA MR. B ZAMAN	PP, ASSAM
42	AB/2271/2018 FIXED	AKKAS ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	PP, ASSAM
43	AB/2275/2018 FIXED	MAHENDRA YADAV AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. A DEKA MR. G K MEDHI MS A DAS MR. S TALUKDAR	PP, ASSAM
44	AB/2303/2018 FIXED	HELIM UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MRS. R RONGMEI	PP, ASSAM
45	AB/2307/2018 FIXED	ASHIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	PP, ASSAM
46	AB/2310/2018 FIXED	SIDHARTHA BHAGOWATI <b>Versus</b> THE STATE OF ASSAM	MR. A K BARUAH MS. R BASUMATARY MR. H S BARUAH	PP, ASSAM
47	AB/2337/2018 FIXED	AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
<b>ORDERS</b>				
48	I.A.(CrI.)/605/2018 in AB/2315/2018	MD. NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI	PP, ASSAM

WITH  
AB/2315/2018

NAZIM UDDIN  
**Versus**  
THE STATE OF ASSAM

MD. M H CHOUDHURY  
MRS. L N CHOUDHURY  
MS. M DEORI  
MD T A CHOWDHURY  
MR. M K CHOUDHURY  
PP, ASSAM

**HEARING**

49	Crl.Rev.P./184/2008 WITH Crl.M.C. 456/08(D/O) & LCR 5 FILES	SRI PRODIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR.S DASGUPTA MS.D PATHAK	PP, ASSAM
50	Crl.Pet./336/2011 WITH LCR 4 FILES	MAHAPRASAD SHARMA <b>Versus</b> THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	PP, ASSAM
51	Crl.Pet./724/2014 (NEXT WEEK SINCE ORDER/DTD. 23/4/18)	CEMENT MANUFACTURING COMPANY LTD. REP. BY PRADEEP PUROHIT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.A M BORA MR.D GOGOI MR.D K BAIDYA MS.P BHUYAN MS.C CHOUDHURY	MS.B BHUYAN PP, ASSAM ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

-----

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
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9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
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12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,13th August 2018]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 19**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./286/2018 FIXED	BNEGUM ZEBUN AHMED AND ANR <b>Versus</b> THE REGIONAL MANAGER THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA MR I HASSAN	
2	MACApp./632/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI APARAJITA BORA and 3 ORS,	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S K JAIN (R-3) MR. D MONDAL MR. R K JAIN (R-3)
	<b>WITH</b> I.A.(Civil)/2509/2018 <b>in</b> MACApp./632/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI APARAJITA BORA and 3 ORS,	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S K JAIN (R-3) MR. D MONDAL MR. R K JAIN
<b>ORDERS</b>				
3	MACApp./77/2010	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SUPHIA KHATUN and 3 ORS,	MR.S DUTTA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
4	MACApp./237/2010	JAINAL ABEDIN and 4 ORS. <b>Versus</b> THE MEMBER, MACT and ORS.	MR.K SARMA MD.A HUSSAIN MR.D DAS MR.J C DEKA	MRS.B ACHARYA MR.S K GOSWAMI
5	MACApp./157/2012 WITH LCR, FIXED	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
6	MACApp./305/2013	LIKHAK DEKA <b>Versus</b> MAINUL HUSSAIN and ANR.	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.G SHARMA MR.A J SAIKIA MD.A KHAN MR.U K DUTTA MR.K BORAH MR.N BHUYAN MR.S KHAN
7	I.A./2633/2015 <b>in</b> MACApp./264624/2015	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> UNION OF INDIA and 2 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN MR.A AHMED MR.P P DOLEY	

	<b>WITH</b> MACApp./264624/2015 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> UNION OF INDIA and 2 ORS		
8	MACApp./392/2016 WITH OFFICE NOTE AND LCR , FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD TAMSHER ALI and 4 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.K K BHATRA(R-5) MR.R K BHATRA(R-5) MS.M BARMAN(R-1) MR. R ISLAM MS.D GHOSH(R-1) MR.M ISLAM(R-1) MS.P HUJURIR-5
9	MACApp./393/2016 WITH OFFICE NOTE, WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AMSHER ALI and 4 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.K K BHATRA(R-6) MR.R K BHATRA(R-6) MS.M BARMANR-1 MR. R ISLAM MS.D GHOSH(R-1) MR.M ISLAM(R-1) MS.P HUJURI(R-6)
10	I.A.(Civil)/1711/2016 WITH STAY PET. <b>in</b> MACApp./281793/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MRS. NEHA AGARWALLA and 5 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.S DUTTA(R-4) MS.N MODI(R-4) MS.M CHOUDHURY(R-4) MR.C SHARMA(R-4) MS.P DOWERAH(R-4) MS.S THAKURIAR-4 MR.SIDHANT DUTTA(R-4)
	<b>WITH</b> MACApp./281793/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> MRS NEHA AGARWALLA and 5 ORS		
11	I.A.(Civil)/2018/2016 IN MAC.APP. SL.NO. 284549	MD. GONI MIYA and ANR, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HOSSAIN MS.F INTAZ	
12	MACApp./55/2017	MAZNUR ALI <b>Versus</b> SMTI JONALI DAS and 8 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.M HUSSAIN MR.E HUSSAIN	MS.R D MOZUMDAR(R- 8&9) MS.C MOZUMDAR(R- 8&9) MR.A ALI(R- 1-4) MSP DEKAR- 1-4 MR.A AHMED(R- 6&7) MR.S P SHARMA(R- 8&9)
13	MACApp./92/2017 WITH LCR	RUKSANA KHATUN @ LADLY KHATUN <b>Versus</b> MD HATEM ALI and 2 ORS	MR.S SAHU	MR.A DUTTAR-3 MRS.P M DUTTA(R-3)
14	MACApp./109/2017 WITH LCR, FIXED	SMT CHHAYARANI MAZUMDAR <b>Versus</b> THE GENERAL MANAGER BAJAJ GENERAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MR.P SINGH MS.P BARUAH	
15	MACApp./351/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI GANGA CHETRY and 4 ORS	MR.R C PAUL	MR.M DUTTAR- 1-3 MR.A BARUA(R- 1-3)
16	MACApp./355/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT PRATIMA SONOWAL and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.K K PARASAR(R- 1-3) MR.B CHETRIR- 1-3
17	MACApp./414/2017	GARIMA BARUAH and 2 ORS <b>Versus</b> THE BRANCH MANAGER UNITED INDIA INSURANCE CO. LTD and 5 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MR. K K BHATRA MR. R K BHATRA (R-1) MS B SHARMA MS P HUJURI MR. M KASHYAP MR D K NATH
18	MACApp./445/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ANJANA BORAH and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.M DUTTA MR.A BARUAH

19	I.A.(Civil)/529/2017 in MACApp./290771/2017	SMTI MONI NAMASUTRADHAR, <b>Versus</b> SMTI MALTI RAJBONGSHI and 2 ORS,	MR M BEZBARUAH MR.P K GARODIA MS.P SHARMA MR.A LAL	MS. M CHOUDHURY MR. S RAHMAN MS. S PHUKAN S MOCHAHARI S MOCHAHARI MS M GAZLOO
	<b>WITH</b> MACApp./290771/2017 (Filing Number)	SMTI MONI NAMASUTRADHAR <b>Versus</b> SMTI MALTI RAJBONGSHI and 2 ORS	MR.B C PATHAK MR.M DEKA MR.B PATHAK MR.H K GOGOI MS.M MEDHI MS.B KAMAN	MR.S SARMA MR.G GOSWAMI MR.H K DAS MSB DEVI ASSTT.S.G.I.
20	MACApp./634/2017 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI PHULMATI NARZARY and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR M BEZBARUAH MR.A LAL MR.R D LAL MS.S G MOMIN
21	I.A.(Civil)/1679/2017 WITH STAY PET. in MACApp./294654/2017 <b>WITH</b> MACApp./294654/2017 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI NIRMALA MISHRA and 5 ORS,	MR.A AHMED	
	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI NIRMALA MISHRA and 5 ORS,	MR.A AHMED		
22	MACApp./10/2018 WITH LCR	MOMOTAZ BEGUM @ MOMTAZ BEGUM <b>Versus</b> SUCHIL TERON	MR. M A SHEIKH MS. A BEGUM MD. M H CHOUDHURY MS F INTAZ	MR. A TALUKDAR MS. J TALUKDAR
23	MACApp./283/2018 FIXED	ORIENTAL INSURANCE CO. LTD <b>Versus</b> UTSHAB DEKA AND 2 ORS	MS S MOCHAHARI MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO	MR R K D CHOUDHURY SR. GOVT ADV. STATE OF ASSAM MR. S C KOYAL A.S.G I.
24	MACApp./320/2018 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI DIPIKA KALITA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. S K GOSWAMI (R1) MR. R SHARMA (R1) MR. B K GOSWAMI (R1) MR. S SINGH (R1)
25	MACApp./326/2018 FIXED	MD SAHEB ALI <b>Versus</b> MD MAQBUL HUSSAIN	MR. K K BHUYAN MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI	MS S MOCHAHARI MS. M CHOUDHURY MR. L R MAZUMDER (R2 & 3) MR. C SHARMA MD. I HUSSAIN (R2 & 3) MS M GAZLOO
26	MACApp./336/2018 FIXED	SRI PARSHU RAM TODI and ANR <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MS. S KHANIKAR MS. P BARUAH	MR. R C PAUL (R 1) MR. A SHAKIL
27	I.A.(Civil)/416/2018 CAVT.1286/17 in MACApp./72/2018 <b>WITH</b> MACApp./72/2018	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P C B NAIR MR. S K JAIN MR. B K JAIN MS. P PATHAK(R4, R5) FOR CAVEATOR MS. S TALUKDAR
	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P C B NAIR MR. S K JAIN MR. B K JAIN FOR CAVEATOR MS. S TALUKDAR	
	<b>WITH</b> I.A.(Civil)/3247/2017 in MACApp./72/2018	MAMTA DAS and 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD. and 6 ORS	MR.S K JAIN	DR.B AHMED MR.K K BHATRA(R- 1 to 4) MR A KALITA(R- 1 to 4) MR.A BORAH(R- 1 to 4) MR.R K BHATRA(R- 1-4) MS.P HUJURIR- 1-4 MR A SAIKIA(R- 1 to 4) MS.S DAS(R- 1-4)

	<b>WITH</b> I.A.(Civil)/417/2018 <b>in</b> MACApp./72/2018	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN MR. B K JAIN MS. P C B NAIR MS. S TALUKDAR
28	I.A.(CrI.)/467/2018 CrI.Pet./638/2017(D/O) <b>in</b> CrI.Pet./638/2017 <b>WITH</b> I.A.(CrI.)/369/2018	SRI RAMESH RABHA AND 2 ORS <b>Versus</b> SRI SANTARAM RABHA AND ANR	MR. D C KALITA MS. P DAS	MR. M TALUKDAR MS. M TALUKDAR
29	MACApp./539/2018 FIXED	SANTA RAM RABHA <b>Versus</b> RAMESH RABHA AND 3 ORS MISS RUSHI @ RUCHI THAPA <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MS. B PEGU MS. M TALUKDAR MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MR. B K BHAGAWATI PP, ASSAM
30	I.A.(Civil)/1466/2018 <b>in</b> MACApp./325/2018  <b>WITH</b> MACApp./325/2018	DR ANGSHUMITA GOGOI PHUKAN and 2 ORS <b>Versus</b> SRI KANAK HAZARIKA and 4 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. R BORA	
31	I.A.(Civil)/1835/2018 <b>in</b> MACApp./441/2018  <b>WITH</b> MACApp./441/2018	MUSTT MANUARA BEGUM and 4 ORS <b>Versus</b> SHRI NRIPEN DAS and ANR	MR.S K GOSWAMI MR. B K GOSWAMI	
32	I.A.(Civil)/2315/2018 <b>in</b> MACApp./573/2018  <b>WITH</b> MACApp./573/2018	MUSTT MANUARA BEGUM and 4 ORS <b>Versus</b> SHRI NRIPEN DAS and ANR ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> BHABANI ROY AND 5 ORS	MR.S K GOSWAMI MR. B K GOSWAMI MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./573/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/2316/2018 <b>in</b> MACApp./573/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
33	I.A.(Civil)/2319/2018 <b>in</b> MACApp./575/2018  <b>WITH</b> MACApp./575/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA MR. A KALITA	
	<b>WITH</b> MACApp./575/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA	
	<b>WITH</b> I.A.(Civil)/2320/2018 <b>in</b> MACApp./575/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI PRATIMA CHETIA AND 6 ORS	MR. S K GOSWAMI	
34	I.A.(Civil)/2321/2018 <b>in</b> MACApp./577/2018  <b>WITH</b> MACApp./577/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI RAM PRASAD AGARWALA AND 2 ORS	MR. S K GOSWAMI MR. R KATHKATIA	MR. R BORUAH (R1) MR. N DAS (R1)
	<b>WITH</b> MACApp./577/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI RAM PRASAD AGARWALA AND 2 ORS	MR. S K GOSWAMI MR. R KATHKATIA	MR. R BORUAH (R1) MR. N DAS (R1)
35	I.A.(Civil)/2358/2018 <b>in</b> MACApp./594/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	

	<b>WITH</b> MACApp./594/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	
	<b>WITH</b> I.A.(Civil)/2359/2018 <b>in</b> MACApp./594/2018	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	
36	I.A.(Civil)/2383/2018 <b>in</b> MACApp./599/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI LAKSHI DAS AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> MACApp./599/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI LAKSHI DAS AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2382/2018 <b>in</b> MACApp./599/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI LAKSHI DAS AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
37	I.A.(Civil)/2394/2018 <b>in</b> MACApp./602/2018	MOSTAB UDDIN <b>Versus</b> THE NATIONAL INSURANCE CO. LTD AND ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S PARBIN MS. D J BORAH	
	<b>WITH</b> MACApp./602/2018	MOSTAB UDDIN <b>Versus</b> THE NATIONAL INSURANCE CO. LTD AND ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S PARBIN MS. D J BORAH	
<b>HEARING</b>				
38	MACApp./161/2011 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MIRA RANI DEY AND ORS	MR.B C DAS MS.S ROY	MR.S C BISWAS MR.J DAS(R-1 to 4) MS.S D CHOUDHURY
39	MACApp./15/2012 WITH LCR, FIXED	MAMTA BAGARIA <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and ORS,	MR.M TALUKDAR MR.A R AGARWALA MR.B K BORAH MR.R K AGARWALA	MS.M CHOUDHURY MR.B GOGOI MR.D CHAKRABORTY MR.S DUTTA MR.P PATOWARY
40	MACApp./261/2012 WITH LCR	UNITED INDIA INSURANCE CO.LTD. <b>Versus</b> SMTI GALINA NARJARY AND 4 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R K BHATRA MR M BEZBARUAH MR.T PRADHAN MR.A LAL MR.R D LAL MRB B BASUMATARY
41	<b>WITH</b> MACApp./118/2014	GALINA NARZARY and ANR. <b>Versus</b> BAJAJ ALLIANCE GENEAL INSURANCE CO. LTD. and 3 ORS.	MR M BEZBARUAH MR.T PRADHAN MR.R D LAL MR.A LAL MRB B BASUMATARY MR.M PANDIT	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
42	MACApp./96/2013	MD. ROUSHAN ALI AND 3 ORS <b>Versus</b> SRI BENU DHAR DAKA AND ANR	MR.M BHAGABATI MS.P R BARUAH MS.K AKHTAR	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI
43	MACApp./121/2014 WITH LCR, FIXED	FURFURI BARMAN and 5 ORS. <b>Versus</b> SISIR KUMAR NATH and ANR.	MR.A R AGARWALA MR.P PATOWARY	MR.P K BARMAN MR.S S S RAHMAN MS.B GOSWAMI MR.S B RAHMAN MS.D D BARMAN
44	MACApp./218/2014 WITH LCR, FIXED	BULO BEWA and 6 ORS. <b>Versus</b> GURJANT SINGH and 2 ORS.	MR.A R AGARWALA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR

45	MACApp./228/2014	KASIM ALI <b>Versus</b> ROZAN ALI and 2 ORS.	MR.M TALUKDAR MS.D KALITA	MS.K YADAV(R-3) MS.R D MOZUMDAR MR.R C PAUL MS.S ROY MR.P J BARMAN(R- 1) MS.D L DEKA(R-3) MS.B BORA
46	MACApp./236/2014	MUNI DEVI <b>Versus</b> JATIN SAIKIA and ANR.	MR. S K TALUKDAR MS. M SAIKIA MR. D BANIA	MS. R D MOZUMDAR (R-2) MR. M CHIRING(R-1) MD. A H LASKAR(R-1) MR. A AHMED (R-2) MS. C MOZUMDAR MR. S P SHARMA
47	MACApp./253/2014 WITH LCR, FIXED	SIPRA BARUAH and 2 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and ANR	MR.A R AGARWALA MR.P PATOWARY	MR.K K DEY(R-2) MRV K BAROOAHR-2 MR.A DUTTA(R-4) MRS.P M DUTTA(R-4)
48	MACApp./104/2015	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> KALYANI DAS and 2 ORS	MS.R D MOZUMDAR MS.B BORAH	MR.K SARMAR-1 MR.D DAS(R-1) MR.K CHOUDHURY(R-1) MS.K M SARMA(R-1)
49	MACApp./11/2016 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RUMI BEGUM and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	MR.D K BHATTACHARYYA(R- 4&5) MR.D SAIKIA(R- 1-3) MR.R DE(R- 4&5) MR.A K CHOUDHURY R- 4and5 DR.U BARUA(R-1-3)
	<b>WITH</b> I.A./205/2016 <b>in</b> MACApp./11/2016	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RUMI BEGUM and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	
50	MACApp./25/2016 WITH LCR	GOUTAM GHOSH @ BAPI <b>Versus</b> THE LEGAL MANAGER and 2 ORS,	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD	MR. R GOSWAMI MR.S ISLAM(R-2) MR.S U AHMED(R-2) MS. M SAIKIA MS. P BORTHAKUR MRA HAWARI(R-2)
51	MACApp./28/2016 WITH LCR	BALCHAND RAMPURIA @ KAMAL <b>Versus</b> M/S. GREEN VALLEY TRAVELS PVT. LTD. and 2 ORS.	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH MS.S DASGUPTA MS.B M CHETRI	MR.D GOSWAMI(R-1) MR.A TALUKDAR(R-6) MR.K K BHATTA(R-6) MR.R GOSWAMI MR.I ALAM MR.J JOHN(R-6) MS.M SAIKIA MS.P BORSAIKIA
	<b>WITH</b> I.A.(Civil)/1715/2018 <b>in</b> MACApp./28/2016	SRI BALCHAND RAMPURIA ALIAS KAMAL <b>Versus</b> M/S GREEN VALLEY TRAVELS PVT. LTD. AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	MR. D GOSWAMI MR. K K BHATTA MR. R GOSWAMI
52	MACApp./76/2017 WITH LCR, FIXED	SMTI RINKU DAS and 2 ORS <b>Versus</b> RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	HIRANYA CHETIA HIRANYA CHETIA MS D D ROY
53	MACApp./303/2017 WITH LCR, FIXED	SRI RUPANKAR DAS <b>Versus</b> ROWENA TERESA ROBINSION and 2 ORS	MR. S K TALUKDAR MS. H DAS MR. D BANIA	D DAS MR. U K NAIR (SR. ADV) P S DEKA MR. P HAZARIKA (R-3) MR D SAIKIA (R-3) MRS. R BORO BORA (LAC R-2) MR A BARMAN (R-3)



54	MACApp./22/2018 WITH LCR	ARUN KUMAR BAGARIA <b>Versus</b> SABIJAN BEGUM	MR G N SAHEWALLA MR. P DEKA MR D SENAPATI MR. A CHETIA MS. D SWAMI MD. ASLAM	S BHUYAN
	<b>WITH</b> CO/10/2018 <b>in</b> MACApp./22/2018	MRS SABIJAN BEGUM AND 4 ORS <b>Versus</b> ARUN KUMAR BAGARIA AND ANR	MR. S BHUYAN	MD. ASLAM
55	MACApp./377/2018 WITH LCR	SMTI PAYARI DEVI and 4 ORS <b>Versus</b> SRI MANOJ KUMAR JAIN and ANR	MR M BEZBARUAH MR. P K GARODIA MR. B DAS MR. A LAL	MR. A TALUKDAR MR. B K JAIN (R1) MR J JOHN MS. O PHUKAN(R1) MS. J TALUKDAR MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 13/08/2018

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1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR. S SAIKIA	09-08-2018	To	13-08-2018
8)	MR H RAHMAN	05-08-2018	To	15-09-2018
9)	I HASIEB	05-08-2018	To	10-09-2018
10)	MR. D BANERJEE	06-08-2018	To	16-08-2018
11)	MR. B SAIKIA	01-08-2018	To	15-09-2018
12)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
13)	MS. S SARMA	06-08-2018	To	14-08-2018
14)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
15)	MR. R P SINGH	14-08-2018	To	24-08-2018
16)	MR. S K JAIN	10-08-2018	To	15-08-2018
17)	MR. N GOGOI	10-08-2018	To	20-08-2018
18)	MR. H R KHAN	10-08-2018	To	16-08-2018
19)	MR. R DE	13-08-2018	To	14-08-2018
20)	MR. U SARMA	13-08-2018	To	13-08-2018